

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21073/2026	DAYANIDHI MAJHI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	KARLAPAT /30 /2024 () //	AOD20260000452C202600002
2	D-BLAPL/21075/2026	SHIWA KHA KHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-15 /74 /2026 () //	
3	D-BLAPL/21076/2026	PURNA CHANDRA BEHERA @ BADAL VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	TALABANIA /47 /2025 () //	AOD20240000311C202600054
4	D-BLAPL/21078/2026	SUSHANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /520 /2026 () //	
5	D-BLAPL/21079/2026	SARAT CHANDRA TUNGA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PADAMPUR /129 /2026 () //	
6	D-BLAPL/21084/2026	SUDHANSU MOHANTY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	SAMBALPUR TOWN /233 /2025 () //	
7	D-BLAPL/21091/2026	SIBA SANKAR KHILLA @ KHILLO @ SHANKAR VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /529 /2023 () //	
8	D-BLAPL/21092/2026	RAJU DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GOPALPUR /120 /2026 () //	
9	D-BLAPL/21095/2026	MUNA JUED @ DHARMENDRA JUED VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BODEN /29 /2026 () //	
10	D-BLAPL/21096/2026	SHYAM SUNDAR NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DIGAPAHANDI /235 /2023 () //	
11	D-BLAPL/21100/2026	TAPAN KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	

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12	D-BLAPL/21101/2026	AMIT KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS VS	/ /0 0 //	
13	D-BLAPL/21103/2026	BIKASH PADHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS VS	/ / 0 //	AOD20240000698C202600019
14	D-BLAPL/21106/2026	SANJAY KUMAR MALLIK VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS VS	/ /0 0 //	
15	D-BLAPL/21107/2026	NIDDANA MALESWAR RAO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS VS	GURANDI /94 /2026 0 //	
16	D-BLAPL/21114/2026	SAKTI PRASAD @ SHAKTIPRASAD SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS VS	BARIPADA TOWN /342 /2026 0 //	AOD20220003315C202600034
17	D-BLAPL/21121/2026	TIPAL @ BIBHUTI BHUSAN PATTNAIK VS STATE OF ODISHA	MANORANJAN PADHY VS VS	BRAHMAGIRI /19 /2026 0 //	AOD20220003086C202600079
18	D-BLAPL/21122/2026	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS VS	BALLIGUDA /151 /2026 0 //	
19	D-BLAPL/21123/2026	BABLU DIGAL VS STATE OF ODISHA	MAHES DAS VS VS	BALLIGUDA /140 /2026 0 //	
20	D-BLAPL/21124/2026	BALARAM DAS VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS VS	CANTONMENT ROAD /243 /2025 0 //	
21	D-BLAPL/21125/2026	LAXMAN MAJHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS VS	/ / 0 //	AOD20240000364C202600176
22	D-BLAPL/21126/2026	AMAR PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS VS	JAGATPUR /407 /2025 0 //	
23	D-BLAPL/21134/2026	SIPUN @ LOKANATH PATTANAIK @ LOKANATHA PATTANAIK	PUSHPA KISHORE PANDA	TALCHER TOWN /134 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21143/2026	D.N.DINESH	MAHES DAS	BALLIGUDA /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21144/2026	D.N.DINESH	MAHES DAS	BALLIGUDA /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21146/2026	CHHOTU @ SAGAR NAYAK	RAMDAS ACHARY	KANAS /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21147/2026	BIJAY KANDULANA	BIBHU PRASAD CHHUALSINGH	RAJGANGPUR /51 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21148/2026	SAGAR SAHU	SK. ZAFARULLA	BOUDH /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21150/2026	UPENDRA PRADHAN	SK. ZAFARULLA	MANAMUNDA /239 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21152/2026	BHARAT KUMAR SAHOO @ BHARAT SAHOO	RAJKISHORE SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21159/2026	DEBASISH PATRA	AMULYA RATNA PANDA	PHULBANI TOWN /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21162/2026	GADADHAR NATH	LAXMI NRUSINGHA SAHU	ASKA /235 /2026	AOD20260000457C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21163/2026	SIMANCHAL MOHANTY	AMULYA RATNA PANDA	PHULBANI TOWN /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21164/2026	MUNA KHAN	AMULYA RATNA PANDA	RUPSA /101 /2026	
		VS	VS	()	

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35	D-BLAPL/21166/2026	STATE OF ODISHA SRIDHAR MOHANTY VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /168 /2026 ()	
36	D-BLAPL/21168/2026	STATE OF ODISHA JIKARIYA KIMBAKA @ JATARIO KIMBAKA VS	JIBAN RANJAN DASH VS	// CHANDRAPUR /72 /2025 ()	
37	D-BLAPL/21169/2026	STATE OF ODISHA MITHUN MANDINGA VS	AMIT KUMAR SAHU VS	// LAXMIPUR /78 /2026 ()	
38	D-BLAPL/21170/2026	STATE OF ODISHA LACHMU KHILLA VS	AMIT KUMAR SAHU VS	// / /0 ()	
39	D-BLAPL/21172/2026	STATE OF ODISHA SIMANCHAL PRADHAN VS	SWAGATIKA PANDA VS	// / /0 ()	
40	D-BLAPL/21173/2026	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	ABHAS MOHANTY VS	// CUTTACK VIGILANCE /18 /2026 ()	
41	D-BLAPL/21175/2026	STATE OF ODISHA(VIG.) BANI @ BANU @ PRABINA NAIK VS	AMIT PRASAD BOSE VS	// CHHENDIPADA /519 /2025 ()	
42	D-BLAPL/21177/2026	STATE OF ODISHA ANIL PRUSTY VS	ASHOK DAS VS	// / /0 ()	
43	D-BLAPL/21180/2026	STATE OF ODISHA SAROJ JENA VS	SIDHARTHA DAS VS	// MANIABANDHA /67 /2026 ()	
44	D-BLAPL/21182/2026	STATE OF ODISHA BALARAM NAYAK VS	LAXMAN PRADHAN VS	// RAIKIA /249 /2025 ()	AOD20240000968C202600019
45	D-BLAPL/21185/2026	STATE OF ODISHA SIKLA KIRAN KUMAR @ S. KIRAN KUMAR VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// BARGARH /299 /2026 () //	

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46	D-BLAPL/21186/2026	PUJA BARIK @ PUJARANI BARIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KENDRAPARA /139 /2026 () //	AOR20220001492C202600181
47	D-BLAPL/21190/2026	KUHAN @ KARTIK @ KAILASH DAS VS STATE OF ODISHA	SUMAN MODI VS	Bamapada (Industrial Area) /87 /2024 () //	
48	D-BLAPL/21195/2026	SOURAV KUMAR TUDU @ SAURAVA KUMARA TUDU VS STATE OF ODISHA	ARIJEET ROY VS	// () //	AOR20220001462C202600078
49	D-BLAPL/21200/2026	SANAM SAGADIA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	RAYAGADA TOWN /461 /2025 () //	
50	D-BLAPL/21202/2026	HIRA @ SIBA SANKAR SAHOO VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	KOTINANDA /126 /2026 () //	
51	D-BLAPL/21203/2026	GOBARDHAN MALICK @ PATIA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //	AOD20240000490C202600010
52	D-BLAPL/21210/2026	RAMESH @ ALOK HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /175 /2026 () //	
53	D-BLAPL/21212/2026	AJAY KUMAR MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	ALAKUNDA /135 /2026 () //	
54	D-BLAPL/21216/2026	LAXMIKANTA PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /150 /2026 () //	
55	D-BLAPL/21220/2026	AKHILESH PRASAD SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 () //	
56	D-BLAPL/21221/2026	MANTU @ BANABAS BARIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	SONEPUR /127 /2026 () //	
57	D-BLAPL/21223/2026	VIRENDRA YADAV	SUDHANSU SEKHAR DASH	// 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/21226/2026	TUSAR BHANJO	SUMIT SEKHAR PATTANAIK	EOW,BHUBANESWAR /8 /2024	
		VS	VS	()	
		STATE OF ODISHA (OPID)		//	
59	D-BLAPL/21227/2026	HEBAL @ MAHESH KHOSLA	ARIJEET MISHRA	KOTPAD /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/21228/2026	SURESH KUMAR DAS	PANCHANAN PANIGRAHI	MUNIGUDA /57 /2026	AOD20250000009C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21230/2026	HEBAL KHOSLA @ MAHESH	ARIJEET MISHRA	B.SINGHPUR /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21231/2026	SHYAMA KHILLA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /377 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/21233/2026	RAJESH KUMAR SAHOO	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21235/2026	ARBAZ KHAN	SURYAKANTA DWIBEDI	KANTABANJI /388 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21237/2026	SHAKTI @ SHAKTI RANJAN PANI @ PANIGRAHI	BASANTA KUMAR DAS	KULIANA /91 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21239/2026	PRASANTA CHANDRA PALEI @ PALLEI	SURYAKANTA DWIBEDI	KHANDAPARA /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/21241/2026	BHASKAR MAJHI	BASANTA KUMAR DAS	KULIANA /91 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/21242/2026	ASWINI MEHER	HRUDANANDA MOHAPATRA	SAMBALPUR VIGILANCE /8 /2026	
		VS	VS	()	

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69	D-BLAPL/21243/2026	STATE OF ODISHA SATYAM PATTANAIK @ SATYAM PATTNAIK VS	SUDHANSU SEKHAR DASH VS	// INDUSTRIAL ESTATE PS /11 /2026 ()	
70	D-BLAPL/21244/2026	STATE OF ODISHA ASHOK JENA VS	ANUP UDAYA SENAPATI VS	// CHANDRASEKHARPUR /229 /2022 ()	
71	D-BLAPL/21245/2026	STATE OF ODISHA DHANURDHAR BISWAL VS	SATYA SMRUTI MOHANTY VS	// SAMBALPUR VIGILANCE /9 /2026 ()	
72	D-BLAPL/21247/2026	STATE OF ODISHA PADMA LOCHAN NAYAK VS	BINI MISHRA VS	// SAMBALPUR VIGILANCE /7 /2026 ()	
73	D-BLAPL/21249/2026	STATE OF ODISHA(VIG.) SURYAKANTI PANDEY VS	RAJESWAR HOTA VS	// SAMBALPUR VIGILANCE /10 /2026 ()	
74	D-BLAPL/21250/2026	STATE OF ODISHA(VIG.) MUNA BISOYI VS	SUDHANSU SEKHAR DASH VS	// SHERAGADA /152 /2022 ()	
75	D-BLAPL/21255/2026	STATE OF ODISHA SUKANTA PRADHAN VS	AMIYA KUMAR TARAI VS	// KHANDAGIRI P.S. /738 /2025 ()	
76	D-BLAPL/21256/2026	STATE OF ODISHA BIKI @ BIKASH KUMAR NAIK VS	BIBHUTI BHUSAN SWAIN VS	// BIKRAMPUR FCI /120 /2025 ()	
77	D-BLAPL/21258/2026	STATE OF ODISHA KARNA DIGAL VS	AMIYA KUMAR TARAI VS	// / /0 ()	
78	D-BLAPL/21261/2026	STATE OF ODISHA JAGYAN BHOI VS	JITENDRA SAMANTARAY VS	// NCB BHUBANESWAR /11 /2025 ()	
79	D-BLAPL/21264/2026	UNION OF INDIA(NCB) PRASANT @ PRASANTA KUMAR TRIPATHY VS	KAUSTUVA MOHANTY VS	// MALKANGIRI /79 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/21265/2026	JAYADEBA JENA @ JAYADEB JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /81 /2026 () //	AOD20240000242C202600188
81	D-BLAPL/21266/2026	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BAMUNIGAM /48 /2026 () //	AOR20220001299C202600045
82	D-BLAPL/21268/2026	BISHNU PRADHAN @ CHARAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	JAJPUR SADAR /203 /2026 () //	
83	D-BLAPL/21272/2026	JITENDRA KANDI @ KUMAR VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	JAJPUR SADAR /203 /2026 () //	
84	D-BLAPL/21275/2026	LUKAS TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /206 /2025 () //	
85	D-CMAPL/31497/2026	RABINDRA NAYAK VS STATE OF ODISHA	ADV. VS	// () //	
86	D-CMAPL/31711/2026	B. NAGARJUNA VS ORISSA HYDROPOWER CO. LTD., BHUBANESWAR	RATAN PRAKASH PATTNAIK VS	// () //	
87	D-CMP/31444/2026	PRATAP BEURA VS RAJKISHORE BEURA	ARYA DASH VS	// () //	
88	D-CMP/31500/2026	ARAKHITA BARIK VS NIRANJAN BEURA	SRINIBASH SATAPATHY VS	// () //	
89	D-CMP/31504/2026	ARTTATRANA BEHERA VS NARENDRA BEHERA	KSHIROD KUMAR SAHOO VS	// () //	
90	D-CMP/31517/2026	PADMABATI KAMILA VS USHARANI RANA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// () //	
91	D-CMP/31547/2026	SANKARSANA SAHU	JITENDRA KUMAR DIGAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMP/31560/2026	LOBHA NAYAK	SUBHA KUMAR MISHRA	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
93	D-CMP/31604/2026	RAMA CHANDRA MALLICK	SURYAKANTA DASH	//	
		VS	VS	0	
		LAXMAN @ LAXMIDHAR MALLICK		//	
94	D-CMP/31645/2026	SIBADUTTA RAM PRASAD MISHRA	DEBASNAN DAS	//	
		VS	VS	0	
		NARAYAN SETHY		//	
95	D-CMP/31708/2026	BHIMA BAG	Ashis Kumar Padhi	//	AOR20220004240C202600003
		VS	VS	0	
		MAHENDRA MAHAKUR		//	
96	D-CMP/31754/2026	BILASINI PARIDA @ PRADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		SARBESWAR PARIDA		//	
97	D-CMP/31766/2026	PRANANATH SETHI	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600201
		VS	VS	0	
		SAILABHANU PARBATALAL PATRA		//	
98	D-CMP/31771/2026	BHAGIRATHI SAHOO	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		CITICON ENGINEERS LTD., KHURDA		//	
99	D-CMP/31777/2026	ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD	OPENDRA KISHOR MISHRA	//	AOR20220001657C202600123
		VS	VS	0	
		MANI TIRUMALA PROJECTS PVT LTD		//	
100	D-CMP/31792/2026	NANDA KISHORE BINDHANI	SOUGAT DASH	//	
		VS	VS	0	
		POONAM REKHA PATRI		//	
101	D-CMP/31801/2026	MENAKA BEHERA	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		PRAFULLI BEHERA		//	
102	D-CMP/31808/2026	BAGULI PRADHAN	DEVAVRAT DEVESH	//	
		VS	VS	0	

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103	D-CMP/31810/2026	MAMI SWAIN SANTOSH KUMAR SOMANI VS URMILA DEVI GUPTA	SIVA SANKAR CHAINI VS	// // 0 //	
104	D-CMP/31843/2026	MANJU DEI VS NALU NAIK	KRUPASINDHU SAHOO VS	// 0 //	
105	D-CONTC/31442/2026	SUBASINI MOHANTA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
106	D-CONTC/31447/2026	SUPRAVA DAS VS HEMANTA SHARMA, I.A.S.	ADV. VS	// 0 //	
107	D-CONTC/31468/2026	UPENDRA SWAIN VS BIBHUTI BHUSAN DASH,ENGINEER IN CHIEF, WATER RESOURCES DEPTT., BHUBANESWAR	ADV VS	// 0 //	AOR20220001535C202600172
108	D-CONTC/31471/2026	PRAFULLA KUMAR MOHAPATRA VS SALINI PANDIT, IAS	Sushree Sangita Pasayat VS	// 0 //	
109	D-CONTC/31490/2026	RADHA SHARMA VS SONALI PATTNAIK, O.A.S.	LAXMI SHARMA VS	// 0 //	
110	D-CONTC/31495/2026	SUMANTA KUMAR NAYAK VS RABINDRA NATH SATPATHY, SUPDT. OF POLICE CUM COMMANDANT HOME GUARDS, BARGARH	ADV. VS	// 0 //	
111	D-CONTC/31545/2026	RILI NAYAK VS DR. MANORANJAN SAHU, O.A.S.	ADV. VS	// 0 //	
112	D-CONTC/31550/2026	SANGRAM KESHARI ROUT VS ARABINDA KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600141
113	D-CONTC/31553/2026	SUBASH CHANDRA PRADHAN VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //	

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114	D-CONTC/31555/2026	PATITAPABAN DUTTA DASH VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ATUL TRIPATHY VS ADV	// 0 //	AOD20240000618C202600142
115	D-CONTC/31557/2026	DEBAJYOTI SETHI VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600028
116	D-CONTC/31563/2026	JYOTIPRAKASH MOHAPATRA VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600029
117	D-CONTC/31564/2026	KRUSHNA CHANDRA JENA VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600032
118	D-CONTC/31565/2026	CHITTARANJAN ROUT VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600031
119	D-CONTC/31567/2026	ASWINI KUMAR JENA VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600034
120	D-CONTC/31568/2026	KHAGENDRA ROUT VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600036
121	D-CONTC/31569/2026	SANJAY KUMAR DAS VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600033
122	D-CONTC/31570/2026	MANORANJAN MAJHI VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600035
123	D-CONTC/31571/2026	PARSURAM TRIPATHY VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600037
124	D-CONTC/31573/2026	ANUKUL JANA VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS ADV	// 0 //	AOD20240000545C202600046
125	D-CONTC/31574/2026	PANDAV DELKI	ADV	//	AOD20240000545C202600038

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		VS	VS	0	
126	D-CONTC/31575/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. SUBASH CHANDRA NAYAK	ADV	//	AOD20240000618C202600143
		VS	VS	0	
127	D-CONTC/31579/2026	USHA PADHEE, ADDL. CHIEF SECRTRY HOUSING AND URBAN DEVELOPMENT DEPTT. SANKARSAN PANDA	ADV	//	AOD20240000545C202600039
		VS	VS	0	
128	D-CONTC/31580/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. ABDUL NIZAMUDDIN KHAN	ADV	//	AOD20240000545C202600040
		VS	VS	0	
129	D-CONTC/31634/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. SUNIL KUMAR PILLA (DEAD)	MANAMOHAN PATTANAYAK	//	
		VS	VS	0	
130	D-CONTC/31662/2026	SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT., BBSR ARABINDA PANDA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
131	D-CONTC/31682/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA, R AND DM DEPT., BBSR MANORAMA MISHRA	ANUPAM DASH	//	
		VS	VS	0	
132	D-CONTC/31693/2026	DR. N.THIRUMALA NAIK, I.A.S. DR. ASHOK KUMAR DAS	ADV.	//	
		VS	VS	0	
133	D-CONTC/31696/2026	PRIYADARSHI SANGRAM KESHARI KHUNTIA, O.A.S. RABINARAYAN DASMANGARAJ	ADV	//	AOD20240000545C202600041
		VS	VS	0	
134	D-CONTC/31699/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. SANTANU KUMAR SAHOO	ADV	//	AOD20240000545C202600042
		VS	VS	0	
135	D-CONTC/31701/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. AJAY KUMAR BEHERA	ADV	//	AOD20240000545C202600043
		VS	VS	0	
136	D-CONTC/31703/2026	PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. HPARAPRIYA PADHIARY	SAPAN KUMAR PAL	//	AOD20240000545C202600044
		VS	VS	0	

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137	D-CONTC/31705/2026	PREM CHANDRA CHAUDHARY, IAS RAMA CHANDRA MAJHI VS	SIDHANT DAS VS	// // 0	
138	D-CONTC/31706/2026	DR. BIJAY KETAN UPADHYAYA, I.A.S. ASANTI RAHUL VS	SAPAN KUMAR PAL VS	// // 0	AOD20240000545C202600045
139	D-CONTC/31715/2026	PREM CHANDRA CHAUDHARY, IAS SK. NASIBULLAH @ SK. NASIBULLHA VS	ADV. VS	// // 0	
140	D-CONTC/31721/2026	SIRIYAL SUBHRA PATEL, EXECUTIVE OFFICER, BALASORE PRAMOD KUMAR SAHOO VS	ADV. VS	// // 0	
141	D-CONTC/31729/2026	CHANCHAL RANA, COMMNR., B.M.C., KHORDHA RAJ KIRAN BEHERA VS	ADV. VS	// // 0	
142	D-CONTC/31733/2026	CHANCHAL RANA, COMMNR., B.M.C., KHORDHA RAJ KISHOR SUBUDHI VS	ADV. VS	// // 0	
143	D-CONTC/31739/2026	CHANCHAL RANA, COMMNR., B.M.C., KHORDHA ARUN KUMAR PANDA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
144	D-CONTC/31744/2026	MRUTUNJAY TRIPATHY, O.A.S. NARAYAN MAHALI VS	ADV. VS	// // 0	
145	D-CONTC/31749/2026	DR. ARABINDA KUMAR PADHEE, I.A.S. HEMANTA KUMAR NAYAK VS	ADV. VS	// // 0	
146	D-CONTC/31753/2026	SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT OF ODISHA, A AND FE DEPT./BBSR NILAKANTHA PANIGRAHI VS	ADV. VS	// // 0	
147	D-CONTC/31761/2026	PINAK MISHRA, I.P.S. RAJAKISHORE BARAL VS	ADV. VS	// // 0	
		SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT./BBSR			

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148	D-CONTC/31762/2026	SATYABRATA JENA VS SUDHAKAR NAYAK, SUPERINTENDING ENGINEER	Prabodha Chandra Nayak VS SUDHAKAR NAYAK, SUPERINTENDING ENGINEER	// 0 //	AOR20220001657C202600120
149	D-CONTC/31768/2026	SATYABRATA JENA VS ER KISHORE CHANDRA KHATUA, CHIEF ENGINEER	Prabodha Chandra Nayak VS ER KISHORE CHANDRA KHATUA, CHIEF ENGINEER	// 0 //	AOR20220001657C202600121
150	D-CONTC/31769/2026	SACHIDANANDA MISHRA VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT//BBSR	ADV. VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT//BBSR	// 0 //	
151	D-CONTC/31770/2026	SATYABRATA JENA VS SUDHAKAR NAYAK, SUPERINTENDING ENGINEER	Prabodha Chandra Nayak VS SUDHAKAR NAYAK, SUPERINTENDING ENGINEER	// 0 //	AOR20220001657C202600122
152	D-CONTC/31776/2026	RAMESH CHANDRA DASMOHAPATRA VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT//BBSR	ADV. VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT//BBSR	// 0 //	
153	D-CONTC/31781/2026	JHINKESWAR RANA VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT//BBSR	ADV. VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT//BBSR	// 0 //	
154	D-CONTC/31787/2026	PRASANTA KUMAR NAYAK VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS DR. N. THIRUMALA NAIK, I.A.S.	// 0 //	
155	D-CONTC/31793/2026	KAILASH CHANDRA SWAIN VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR	ADV. VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR	// 0 //	
156	D-CONTC/31797/2026	UPENDRA KUMAR TRIPATHY VS GIRISH S.N., I.A.S.	ADV. VS GIRISH S.N., I.A.S.	// 0 //	
157	D-CONTC/31806/2026	CHANDRA BISWAL VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR	ADV. VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR	// 0 //	
158	D-CONTC/31812/2026	DEEPAK JENA VS NBS RAJPUT, I.A.S.	ADV. VS NBS RAJPUT, I.A.S.	// 0 //	
159	D-CONTC/31819/2026	UTTAM SUNDAR RATH	ADV.	//	

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		VS	VS	0	
		ER. BIBHUTI BHUSAN DASH, ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR		//	
160	D-CONTC/31822/2026	SACHIDANANDA NAYAK	ADV.	//	
		VS	VS	0	
		DIPLESH KUMAR PATTNAYAK, I.P.S.		//	
161	D-CONTC/31824/2026	RAKESH KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		LIPSA PRUSTY, DEPUTY DIRECTOR OF MINES, CUTTACK		//	
162	D-CONTC/31828/2026	ANUPAMA GOUDA	BUDHIRAM DAS	//	
		VS	VS	0	
		DR. MAHESH PANDA, DIRECTOR OF HEALTH, BBSR		//	
163	D-CONTC/31832/2026	SANJULATA MOHAPATRA	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
164	D-CONTC/31836/2026	SABITA GOCHHAYAT @ ROUT	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
165	D-CONTC/31840/2026	SATYABHAMA MOHAPATRA	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
166	D-CONTC/31845/2026	MEGHAMALA BISWAL	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
167	D-CRLA/21127/2026	MANGALRAM MAHATO	NITYANANDA MOHAPATRA	NCB BHUBANESWAR /5 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-CRLA/21171/2026	ARUN KUMAR JALAN	BHABANI SHANKAR DASPARIDA	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-CRLA/21252/2026	RAMAKANTA BISWAL	RAMANI KANTA PATTANAIK	KOREI /187 /2020	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-CRLA/21284/2026	GIRIDHARI @ GIRI RANA	MANOJ KUMAR PANDA	JUNAGARH /28 /2016	
		VS	VS	0	

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171	D-CRLMC/21071/2026	STATE OF ODISHA ARJUNA BEHERA VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202600041
172	D-CRLMC/21093/2026	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	MANAS KUMAR CHAND VS	// PIPLI /459 /2025 ()	
173	D-CRLMC/21108/2026	STATE OF ODISHA PATI BHARAT NAYAK VS	SASMITA NANDA VS	// BORIGUMMA /139 /2024 ()	
174	D-CRLMC/21109/2026	STATE OF ODISHA SALIMUDDIN KHAN @ BABU VS	AMITAV TRIPATHY VS	// NAYAGARH /48 /2019 ()	
175	D-CRLMC/21110/2026	STATE OF ODISHA KANAKA MAHANANDIA VS	SASMITA NANDA VS	// BAUNISUNI /120 /2016 ()	
176	D-CRLMC/21113/2026	STATE OF ODISHA SANTI HARIJAN VS	SASMITA NANDA VS	// JEYPORE MAHILA /104 /2024 ()	
177	D-CRLMC/21115/2026	STATE OF ODISHA PRAMODINI SAHU VS	SASMITA NANDA VS	// BAUNISUNI /177 /2021 ()	
178	D-CRLMC/21117/2026	STATE OF ODISHA KABITA MAHANANDIA VS	SASMITA NANDA VS	// BOUDH /14 /2023 ()	
179	D-CRLMC/21118/2026	STATE OF ODISHA T. SUNITA VS	SASMITA NANDA VS	// JEYPORE MAHILA /135 /2022 ()	
180	D-CRLMC/21128/2026	STATE OF ODISHA SANJIT BAGH@SONJIT BAGH VS	BARSHARANI NANDA VS	// NABARANGAPUR TOWN /95 /2020 ()	AOD20240001090C202600029
181	D-CRLMC/21156/2026	STATE OF ODISHA BIKA @ BIKRAM CHEMI VS	SASWATA PATNAIK VS	// // ()	
		SURENDRA CHEMI		//	

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182	D-CRLMC/21161/2026	UTTAM PRADHAN @ UTTAM @ UTTAMI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /30 /2010 () //	AOD20240000364C202600177
183	D-CRLMC/21176/2026	MANIKARA BHAINA VS REENA BHAINA	SARAT CHANDRA MEKAP VS	/ /0 () //	
184	D-CRLMC/21188/2026	SUBODH KUMAR BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	JAGATSINGPUR /43 /2026 () //	
185	D-CRLMC/21189/2026	PRABHAT ROUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /145 /2020 () //	
186	D-CRLMC/21192/2026	BAIRAGI PALAI @ BAIRA PALLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI /53 /2005 () //	
187	D-CRLMC/21196/2026	PARESH SAMAL VS STATE OF ODISHA	SUJATA JENA, SR.ADV. VS	CANTONMENT ROAD /190 /2026 () //	
188	D-CRLMC/21199/2026	SITAKANTA MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	JODA /336 /2022 () //	
189	D-CRLMC/21207/2026	UPENDRA KUMAR BHOI @ KALIA @ KALANDI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	NEMALO /56 /2024 () //	
190	D-CRLMC/21224/2026	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	/ / () //	AOR20220001657C202600118
191	D-CRLMC/21232/2026	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	/ / () //	AOR20220001657C202600119
192	D-CRLMC/21238/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	BADAGODA P.S. /180 /2026 () //	
193	D-CRLMC/21257/2026	CHANDRAKANTA BEHERA	USHARANI PATI	/ /0	

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		VS	VS	0	
		SUBHASHREE BEHERA		//	
194	D-CRLMC/21280/2026	BABAJI ALIAS PRADEEP SAHOO	SUSMITA MOHANTY	//	AOD20250001071C202600052
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-CRLMC/21281/2026	RANJAN KUMAR JENA	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600202
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-CRLMC/21282/2026	KAUSALYA KARAN	SATYA NARAYAN MISHRA	//	AOR20220001615C202600109
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-CRLMC/21283/2026	SAPAN DEBNATH	TUKUNA KUMAR MISHRA	DABUGAM /94 /2021	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-CRLMP/21077/2026	SURAJ KUMAR TRIPATHY	GHANASHYAM DASH	//	AOD20240000821C202600016
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-CRLMP/21086/2026	CHITA RANJAN PARIDA	MITHUN KUMAR PRADHAN	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-CRLMP/21094/2026	KALPANA PRADHAN	KAJAL SAHOO	BALICHANDRAPUR /171 /2026	AOR20220001613C202600078
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-CRLMP/21104/2026	SURENDRA KUMAR MOHAPATRA	ABHAYA KUMAR PARIDA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-CRLMP/21140/2026	SABITRI BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-CRLMP/21145/2026	ASHOK KUMAR MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-CRLMP/21149/2026	SATYAJIT PANDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	

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205	D-CRLMP/21151/2026	STATE OF ODISHA SANJEEB KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 0	
206	D-CRLMP/21205/2026	STATE OF ODISHA MANORANJAN BHOL VS	JYOTIRMAYA SAHOO VS	// / /0 0	
207	D-CRLMP/21209/2026	STATE OF ODISHA LAXMIPRIYA NANDI VS	USHARANI PATI VS	// / /0 0	
208	D-CRLMP/21240/2026	STATE OF ODISHA RASMITA BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// / /0 0	
209	D-CRLMP/21260/2026	STATE OF ODISHA MANORANJAN DAS VS	CHITTARANJAN PATNAIK VS	// / /0 0	
210	D-CRLMP/21269/2026	STATE OF ODISHA SITARAM DASH VS	SAROJANANDA MISHRA VS	// / /0 0	
211	D-CRLMP/21277/2026	STATE OF ODISHA BISHNU CHARAN BEHERA VS	ARJUNA CHARANA BEHERA VS	// / /0 0	
212	D-CRLREV/21099/2026	STATE OF ODISHA M/S. KAPILAS CEMENT MANUFACTURING WORKS (KAPILAS) VS	PRASANTA KUMAR SARANGI VS	// / /0 0	
213	D-CRLREV/21178/2026	STATE OF ODISHA VISHAL VYAS VS	PRAGYAN PARAMITA MOHANTY VS	// / /0 0	
214	D-CRLREV/21217/2026	PRAMOD KUMAR PRADHAN BIBHU HARIJAN VS	AMIT KUMAR SAHU VS	// / /0 0	NABARANGAPUR TOWN /330 /2025
215	D-CRLREV/21273/2026	STATE OF ODISHA BABITA MALLICK VS DILLIP KUMAR NAYAK	BHAWANI SANKAR PANIGRAHI VS	// / /0 0 //	AOR20220001298C202600040

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216	D-CRLREV/21278/2026	JIBAN MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202600221
217	D-DSREF/21085/2026 DSREF/5/2026	STATE OF ODISHA VS SIPRIYAN DIGAL	ADV. VS	BAIDYANATHPUR /117 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) Spl/0000079/2022	
218	D-EXP/31839/2026	VIJAYANANDA PARICHHA VS ARVIND AGRAWALA, I.A.S.	SATYAJIT BEHERA VS	// 0 //	
219	D-FAO/31425/2026	DIPANJALI SATPATHY VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
220	D-FAO/31429/2026 FAO/836/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUMARPALITNAIK VS STATE OF ODISHA	HOOIT, KUMARPALITNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0000056/2019	
221	D-FAO/31431/2026 FAO/835/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUMARPALITNAIK VS STATE OF ODISHA	HOOIT, KUMARPALITNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0001981/2017	
222	D-FAO/31455/2026	R.MEENA VS SANJAY KUMAR PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //	
223	D-FAO/31530/2026	D.M. (LEGAL), ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS GAHAMI BEWA	PRADEEP KUMAR MISHRA VS	// 0 //	
224	D-FAO/31533/2026	D.M. (LEGAL), ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS KARNESWAR NAIK	PRADEEP KUMAR MISHRA VS	// 0 //	
225	D-FAO/31582/2026	PRAJNA PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
226	D-FAO/31670/2026	RANJIT SAMANTRAY @ SAMANTARAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
227	D-FAO/31671/2026	ARUN KUMAR SATAPATHY	MAHENDRA KUMAR SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-FAO/31672/2026	ANUPAMA DAS	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-FAO/31676/2026	BISWAMBAR SAHU	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-FAO/31679/2026	SUBASH CHANDRA SRICHANDAN	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-FAO/31712/2026	MC OF ARUHA HIGH SCHOOL, BHAGAPUR	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-FAO/31757/2026	M/S. TATA AIG GENERAL COMPANY LTD.	ADAM ALI KHAN	//	
		VS	VS	()	
		SONAM SAMAL		//	
233	D-JCRLA/21065/2026	BANDHU NAIK	ADV.	CHHENDIPADA /43 /2000	
	JCRLA/196/2026	VS	VS	A.D.J.,ANGUL(Anugul)	
		STATE OF ODISHA		ST/0000027/2001	
234	D-JCRLA/21066/2026	AJIT PADHAN	ADV.	JAMANKIRA /86 /2022	
	JCRLA/197/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)	
		STATE OF ODISHA		ST/0000055/2022	
235	D-JCRLA/21067/2026	RAHUL GHADEI	ADV.	JAJPUR ROAD /683 /2025	
	JCRLA/198/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)	
		STATE OF ODISHA		Spl/0000183/2025	
236	D-JCRLA/21068/2026	ARJUNA BEHERA (CHHOTA)	ADV.	DHARMASALA /572 /2025	
	JCRLA/199/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)	
		STATE OF ODISHA		Spl/0000133/2025	
237	D-JCRLA/21069/2026	KULU@DHARMENDRA MALLIK	ADV.	JAKHAPURA /52 /2025	
	JCRLA/200/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)	
		STATE OF ODISHA		Spl/0000039/2025	
238	D-JCRLA/21267/2026	SASANKA SEKHAR NAIK	ADV.	GANGAPUR (ASKA) /379 /2022	
		VS	VS	()	

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239	D-JCRLA/21270/2026	STATE OF ODISHA SOURMYA RANJAN JENA VS	ADV. VS	// DHARMASALA /20 /2016 0	
240	D-JCRLA/21276/2026	STATE OF ODISHA SIPRIYAN DIGAL VS	ADV. VS	// BAIDYANATHPUR /117 /2022 0	
241	D-JCRLA/21279/2026	STATE OF ODISHA KRUPASINDHU NAYAK @ KUNA VS	ADV. VS	// KHURDA MODEL /74 /2021 0	
242	D-LAA/31724/2026	STATE OF ODISHA SPECIAL LAND ACQUISITION OFFICER ANANDPUR KORTA CHOWRUSHA VS	ADV. VS	// // 0	LOD20240000172C202600217
243	D-LAA/31763/2026	ASHWINI KUMAR SAHU SPECIAL LAND ACQUISITION OFFICER OF ANANDPUR KORTA CHOWRUSHA VS	ADV. VS	// // 0	LOD20240000200C202600216
244	D-MACA/31446/2026	RAJKISHORE BEHERA UNITED INDIA INSURANCE CO. LTD., (T.P.HUB), CUTTACK VS	ADV. VS	// // 0	
245	D-MACA/31521/2026	LUDIMANI MARANDI M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS	DAYANIDHI MISHRA VS	// // 0	
246	D-MACA/31523/2026	SUBASINI SAHOO M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS	DAYANIDHI MISHRA VS	// // 0	
247	D-MACA/31588/2026	BIJAY KUMAR SAHOO BANALATA MANIK VS	KAPILA CHARAN NAYAK VS	// // 0	
248	D-MACA/31694/2026	SUBASH CHANDRA ROUL M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., Bhubaneswar VS	DAYANIDHI MISHRA VS	// // 0	
249	D-MATA/31647/2026	SANJUKTA MANSINGH SUNANDA PATRO VS	ASHOK DAS VS	// // 0	
		D.PRASANT KUMAR		//	

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250	D-MATA/31664/2026	SAPHALA PRADHAN VS NISAMANI ROUT	PRAMOD KISHORE CHAND VS PRASEN BHUMIKARMA (SR. STANDING COUNSEL)	// 0 //	
251	D-OTAPL/31472/2026	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL TAXES, BHUBANESWAR VS M/S. MIDEAST INSEGRATED STEELS LTD., KHURUNTI, JAJPUR		0 //	
252	D-RPFAM/31494/2026	BIBHUTI BHASAN NAYAK VS SUBHASHREE SHIBANI NAYAK	AUROVIND PATTNAIK VS DWARIKA PRASAD MOHANTY	// 0 //	
253	D-RSA/31556/2026	AMARENDRA KUMAR AGRAWALLA @ AMARENDRA KUMAR AGRAWALLA VS SULOCHANA SAHU	DWARIKA PRASAD MOHANTY VS DWARIKA PRASAD MOHANTY	// 0 //	
254	D-RSA/31593/2026	PITABASH SAHOO VS LAXMIPRIYA SAHOO	DWARIKA PRASAD MOHANTY VS SUSANTA KUMAR JETHY	// 0 //	
255	D-RSA/31615/2026	KRUPASINDHU GAHAN VS THE COLLECTOR,ANGUL	SUSANTA KUMAR JETHY VS SUKANTA KUMAR NAYAK	// 0 //	
256	D-RSA/31652/2026	ANANDA PANDA VS HARESH KUMAR PARMAR	SUKANTA KUMAR NAYAK VS ISHWAR MOHANTY	// 0 //	
257	D-RSA/31709/2026	JAGANNATH PANDA VS DILLIP KUMAR PASUPALAK	ISHWAR MOHANTY VS BHAWANI SANKAR PANIGRAHI	// 0 //	
258	D-RSA/31718/2026	DR. SATYA NARAYAN MISHRA VS SNIGDHARANI SARANGI @ MISHRA	BHAWANI SANKAR PANIGRAHI VS SANTOSH KUMAR SAMANTARAY	// 0 //	
259	D-RSA/31764/2026	SURESH MUDULI VS PARVATI MUDULI	SANTOSH KUMAR SAMANTARAY VS PRASANNA KUMAR BHUYAN	// 0 //	
260	D-RVWPET/31727/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS PRASANTA KUMAR SATAPATHY	// 0 //	
261	D-TRP(C)/31748/2026	BISHNUPRIYA SAHOO	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	0	
		AMARESH CHANDRA SAHOO		//	
262	D-TRPCRL/21222/2026	VICTIM	SUJATA JENA, SR.ADV.	SUNABEDA /115 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-TRPCRL/21274/2026	DHIREN SAHOO	MANOJ KUMAR MOHANTY	/ /0	
		VS	VS	0	
		ROJINA SAHOO		//	
264	D-WA/31439/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	/ /	LOD20240000200C202600215
		VS	VS	0	
		BALAKRUSHNA BEHERA		//	
265	D-WA/31734/2026	HOTEL AND RESTAURANT ASSOCIATION OF ODISHARNAV BEHERA		/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WA/31741/2026	BHIMSEN MOHANTA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WA/31846/2026	BIKASH KUMAR BARIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/31418/2026	SANJAY PATRA	SITANSU MOHAN SINGH	/ /	
	WP(C)/21606/2026	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/31419/2026	M/S SANKET COMMUNICATION PVT.LTD, KHURDA	SUBRAT SATPATHY	/ /	
		VS	VS	0	
		THE COMMISSIONER CT AND GST, ODISHA		//	
270	D-WP(C)/31420/2026	PRAVASH CHANDRA NAYAK	RAJENDRA N.ROUT	/ /	
	WP(C)/21578/2026	VS	VS	0	
		THE STATE OF ORISSA		//	
271	D-WP(C)/31421/2026	KANHU CHARAN BHOI	RAJKISHORE SWAIN	/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/31422/2026	PRAMILA BEHERA	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	0	

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273	D-WP(C)/31423/2026	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	BIJAY KUMAR BEHERA VS	// // 0	AOR20220001736C202600167
274	D-WP(C)/31424/2026	STATE OF ODISHA SATYENDU MALLIK VS	RAMA KRISHNA BISOI VS	// // 0	
275	D-WP(C)/31426/2026	STATE OF ODISHA NIRUPAMA PATRNAIK VS	RAKESH KUMAR SARANGI VS	// // 0	AOR20220001665C202600095
276	D-WP(C)/31427/2026	STATE OF ODISHA DUKHI BAGH @ DUKI BARIK VS	SANJEEB KUMAR JENA VS	// // 0	AOR20220000044C202600015
277	D-WP(C)/31428/2026	STATE OF ODISHA ARATI DEVI VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600076
278	D-WP(C)/31430/2026	UNION OF INDIA CREATIVE JENUS NURSING SCHOOL, KENDRAPARABIRAJA PRASANNA DAS VS	VS	// // 0	
279	D-WP(C)/31432/2026	STATE OF ODISHA BUDHANATH SWAIN VS	SWOYAM PRABHU JENA VS	// // 0	
280	D-WP(C)/31433/2026	STATE OF ODISHA BIDULATA SAHOO VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
281	D-WP(C)/31434/2026 WP(C)/21584/2026	STATE OF ODISHA IBRAHIM KHAN VS	SUSHANTA KUMAR MISHRA VS	// // 0	
282	D-WP(C)/31435/2026	STATE OF ODISHA DHANESWAR MEHER VS	PABITRA KUMAR NAYAK VS	// // 0	
283	D-WP(C)/31436/2026 WP(C)/21586/2026	STATE OF ODISHA BHARATI MAHANTA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/31437/2026	SARATHI ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/31438/2026	ARYAPRIDE HOTEL AND CONVENTION PVT.LTD, Bhubaneswar VS NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH, CUTTACK	SUBASH KUMAR ACHARYA VS SUBASH CHANDRA PUSPALAKA	// 0 //	
286	D-WP(C)/31440/2026 WP(C)/21603/2026	NIBEDITA SAHA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/31441/2026	JOSEPH PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/31443/2026	SAROJ ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/31445/2026	SHYAMALAL BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/31448/2026	PRAFULLA KUMAR RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/31449/2026	DEEPTI LAKRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/31450/2026	RAMAKANTA MUKHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/31451/2026	JAGAMOHAN SIDAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/31452/2026	MINATI SENAPATI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/31453/2026	ALKHEN BARA	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/31454/2026	DUMA CHARAN PASA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/31456/2026	SAILABALA NAIK	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/31457/2026	ANUPAMA NANDA	KRUSHNA CHANDRA DASH	//	
	WP(C)/21604/2026	VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/31458/2026	JAGANNATH BEHERA	LINGARAJ MOHANTY	//	AOD20240000806C202600027
	WP(C)/21619/2026	VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/31459/2026	RAMESH CHANDRA PANDA	MANAS PATI	//	AOR20220001535C202600171
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/31460/2026	DR.SWAYAMBHU KALYAN	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/31461/2026	ASHOK KUMAR PRADHAN	LINGARAJ MOHANTY	//	AOD20240000806C202600026
	WP(C)/21632/2026	VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/31462/2026	SAHID KHAN	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/31463/2026	SAROJ KUMAR SENANAYAK	RAMAKRISHNA BISOI	//	AOD20240000311C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/31464/2026	M/S. KARUNA, RAIKIA, KANDHAMAL	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600060
	WP(C)/21579/2026	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/31465/2026	GITANJALI RANA	JYOTI PRAKASH PATRA	//	
		VS	VS	0	

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307	D-WP(C)/31466/2026 WP(C)/21660/2026	STATE OF ODISHA BAHANA @ BAHAN KANSARI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// // 0 //	
308	D-WP(C)/31467/2026	ABHIJIT KUMAR PATRA VS MANAGING DIRECTOR, TATA CAPITAL LTD., BHUBANESWAR	BRAJA MOHAN SARANGI VS	// 0 //	
309	D-WP(C)/31469/2026	NILIMA MOHAPATRA @ MISHRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
310	D-WP(C)/31470/2026	SUCHITRA DASH VS ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR	NIRVAYA KUMAR SAMANTRAY VS	// 0 //	
311	D-WP(C)/31473/2026	MANGALU PUTEL VS THE ENGINEER IN CHIEF, DEPARTMENT OF WATER RESOURCES, ODISHA, BHUBANESWAR	LALIT SAHU VS	// 0 //	
312	D-WP(C)/31474/2026	JAYADEB PANIGRAHI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
313	D-WP(C)/31475/2026	CHINMAYA SWAIN VS COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, CUTTACK	AKSHAYA KUMAR MOHAPATRA VS	// 0 //	
314	D-WP(C)/31476/2026	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
315	D-WP(C)/31477/2026	PRASANTA KUMAR BEJO VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
316	D-WP(C)/31478/2026	M. CHANDAN DORA VS STATE OF ODISHA	IN PERSON VS	// 0 //	LOD20250000214C202600001
317	D-WP(C)/31479/2026	UNION OF INDIA VS PRAVAT SUNA	DARPANARAYAN PATTNAYAK VS	// 0 //	

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318	D-WP(C)/31480/2026 WP(C)/21585/2026	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/31481/2026	MANAGING COMMITTEE OF SIDHYABATA U.P. (M.E.) VS STATE OF ODISHA	ASADREJAB MAL VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/31482/2026	MADANMOHAN MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/31483/2026	MURALIDHAR SANKHUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/31484/2026	DAMODAR SUBUDHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/31485/2026	LIPISHREE SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/31486/2026	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS STATE OF ODISHA	// 0 //	AOD20240000366C202600102
325	D-WP(C)/31487/2026	KALU PRADHAN VS STATE OF ODISHA	SUPRITI KAR VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/31488/2026	SANTOSH KUMAR SAHOO VS CHITRALEKHA SAHOO	RAKESH KUMAR MALLICK VS CHITRALEKHA SAHOO	// 0 //	AOD20260000268C202600004
327	D-WP(C)/31489/2026	KANDURU PATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/31491/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANJAM VS UCO BANK, BHUBANESWAR	UMA CHARAN MISHRA VS UCO BANK, BHUBANESWAR	// 0 //	
329	D-WP(C)/31492/2026	RABINDRA KUMAR BHUYAN	SAILABALA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/31493/2026	MANAGING COMMITTEE, JALASARPUR HIGH SCHOOL, JALASARPUR	ANUSHA B.K.D	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/31496/2026	MAMATA MOHANTA	KISHORE KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/31498/2026	GADADHAR ROUL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/31499/2026	M/S ANUSHA B.K.D.JOINT VENTURE(JV) HYDERABAD	ADHANT DWIBEDI	//	
		VS	VS	0	
		EAST COAST RAILWAY, CHANDRAEKHARPUR		//	
334	D-WP(C)/31501/2026	M/S. CHARIOT RESORT AND SPA, PURI	MANASH RANJAN BAUG	//	AOR20220002374C202600091
	WP(C)/21600/2026	VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/31502/2026	BASANTA KUMAR CHOUDHURY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/31503/2026	MITA DEVI	MAHITOSH SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/31505/2026	PRANAKRUSHNA PARIDA	MAHITOSH SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/31506/2026	SESHASIS ACHARYA	PURNA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/31507/2026	SANGHAMITRA BHOI	SUBRAT SATPATHY	//	
		VS	VS	0	
		IDBI BANK LIMITED, MUMBAI		//	
340	D-WP(C)/31508/2026	SMITA MISHRA	PURNA CHANDRA DAS	//	
		VS	VS	0	

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341	D-WP(C)/31509/2026	STATE OF ODISHA PURNA CHANDRA SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
342	D-WP(C)/31510/2026	PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK DILLIP KUMAR MOHANTA VS	RASMITA SWAIN VS	// // 0	AOD20240001102C202600004
343	D-WP(C)/31511/2026	STATE OF ODISHA M/S. UTKAL PROJECTS PVT. LTD., BHUBANESWAR VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202600076
344	D-WP(C)/31512/2026	EMPLOYEES STATE INSURANCE CORPORATION, ESIC, BHUBANESWAR M/S. KUMAR MOTORS, ANGUL VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202600077
345	D-WP(C)/31513/2026	ASSISTANT COMMISSIONER OF CT AND GST CIRCLE, ANGUL BIBHUTI BHUSAN TRIPATHY VS	SARADA PRASANNA SARANGI VS	// // 0	
346	D-WP(C)/31514/2026 WP(C)/21623/2026	STATE OF ODISHA M/S CHANDAN AGRO RICE TECH, GANJAM VS	AMBIKA PRASAD MISHRA VS	// // 0	AOR20220001328C202600095
347	D-WP(C)/31515/2026	AUTHORISED OFFICER UNION BANK OF INDIA, GANJAM BABITA BAGARTY VS	TRILOCHAN NANDA VS	// // 0	
348	D-WP(C)/31516/2026	STATE OF ODISHA KAILAS PATRA VS	ANUP KUMAR MOHAPATRA VS	// // 0	
349	D-WP(C)/31518/2026	STATE OF ODISHA THE CHIEF MANAGER, BANK OF BARODA, CUTTACK VS	MANOJ KUMAR MOHAPATRA-1 VS	// // 0	
350	D-WP(C)/31519/2026	STATE OF ODISHA NARESH CHANDRA MOHANTY VS	SAMIR KUMAR MISHRA VS	// // 0	
351	D-WP(C)/31520/2026	STATE OF ODISHA SURYA NARAYAN SAHOO VS	AMITAV TRIPATHY VS	// // 0	
		UNION OF INDIA		//	

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352	D-WP(C)/31522/2026	BISHNU PRASAD NAYAK	NALINI KANTA SAHOO	//	
	WP(C)/21612/2026	VS	VS	0	
		RESERVE BANK OF INDIA, BHUBANESWAR		//	
353	D-WP(C)/31524/2026	PRAVAKAR NAYAK	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
354	D-WP(C)/31525/2026	PRATIMA NAYAK	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
355	D-WP(C)/31526/2026	PRADEEP KUMAR MISHRA	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
356	D-WP(C)/31527/2026	GILBERT CHRISTIAN	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
357	D-WP(C)/31528/2026	JAGANNATH NAIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
358	D-WP(C)/31529/2026	BISHNU CHARAN SWAIN	NILAKANTHA JUJHARSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
359	D-WP(C)/31531/2026	RANJAN KUMAR MOHANTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
360	D-WP(C)/31532/2026	CHANDRASEKHAR JENA	UMAKANTA MISHRA	//	
		VS	VS	0	
		SUKADEV JENA		//	
361	D-WP(C)/31534/2026	RATNAKAR TAREI	ARUN KUMAR BEHERA	//	AOR20220003422C202600089
		VS	VS	0	
		STATE OF ODISHA		//	
362	D-WP(C)/31535/2026	AMAR DALAI	SAMEER KUMAR DAS	//	AOD20240000338C202600080
		VS	VS	0	
		STATE OF ODISHA		//	
363	D-WP(C)/31536/2026	NIYATI MOHANTY @ DAS	BIJAYA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/31537/2026	KAILASH CHANDRA SAHOO	ASHOK KUMAR SAHOO	//	AOD20240000557C202600078
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/31538/2026	LOKNATH PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/31539/2026	PRADEEP GIRI	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/31540/2026	B. SOMEYA PATRA	ASHOK KUMAR ROUT	//	AOD20220003081C202600022
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/31541/2026	SAROJ KUMAR SETHY	SAMEER KUMAR DAS	//	AOD20240000338C202600081
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/31542/2026	KUSUM BEHERA @ KUSUM MANJARI BEHERA	TAPOBANTA BARIK	//	
		VS	VS	0	
		THE SUB COLLECTOR, SADAR, SAMBALPUR		//	
370	D-WP(C)/31543/2026	SANTILATA NAYAK	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA		//	
371	D-WP(C)/31544/2026	M/S SHREE BHARAT MOTORS LIMITED, BHUBANESWAR	VARABANDHU DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
372	D-WP(C)/31546/2026	BASANTI NAYAK @ MISHRA	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/31548/2026	BALABATI DEVI SCHOOL OF NURSING, GANJAM	PARSURAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/31549/2026	BALABATI DEVI SCHOOL OF NURSING, BHUBANESWAR	PARSURAM DAS	//	
		VS	VS	0	

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375	D-WP(C)/31551/2026	STATE OF ODISHA BALABATI DEVI SCHOOL OF NURSING, MALKANGIRI VS	PARSURAM DAS VS	// // 0	
376	D-WP(C)/31552/2026	STATE OF ODISHA TUKUNA SWAIN VS	MAHESWAR MOHANTY VS	// // 0	
377	D-WP(C)/31554/2026	STATE OF ODISHA TUKUNA SWAIN VS	MAHESWAR MOHANTY VS	// // 0	
378	D-WP(C)/31558/2026	STATE OF ODISHA PRAVAT KUMAR ROUT VS	ASHOK KUMAR BEHERA VS	// // 0	
379	D-WP(C)/31559/2026	STATE OF ODISHA HARA PRASAD NAIK VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
380	D-WP(C)/31561/2026	STATE OF ODISHA PUSPA BEHERA VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
381	D-WP(C)/31562/2026	STATE OF ODISHA UDAYBHANU NAYAK VS	ARIJEET MISHRA VS	// // 0	
382	D-WP(C)/31566/2026	STATE OF ODISHA ARUP SING SAMANTARAY VS	BIDYADHAR MANSING VS	// // 0	
383	D-WP(C)/31572/2026	STATE OF ODISHA RAJESH KULLU VS	RAJAT KUMAR PANDA VS	// // 0	
384	D-WP(C)/31576/2026	STATE OF ODISHA JITENDRIYA MOHAPATRA VS	PRAVASHA PUJAREE PARIDA VS	// // 0	
385	D-WP(C)/31577/2026 WP(C)/21668/2026	STATE OF ODISHA NIKUNJA KUMAR MOHANTY VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0 //	

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386	D-WP(C)/31578/2026	DR.RAJENDRA NARAYAN SAHU VS STATE OF ODISHA	BIDYADHAR MANSING VS VS	// 0 //	
387	D-WP(C)/31581/2026	SUJATA SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
388	D-WP(C)/31583/2026	ALAKA BINDHANI VS STATE OF ODISHA	ADITYA MISHRA VS VS	// 0 //	
389	D-WP(C)/31584/2026	ANJALI NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
390	D-WP(C)/31585/2026	SATYABHAMA MAHALIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
391	D-WP(C)/31586/2026	SABITA PATRA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
392	D-WP(C)/31587/2026	SK. FARID VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600082
393	D-WP(C)/31589/2026	PV CONSTRUCTIONS VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600082
394	D-WP(C)/31590/2026	MAMATA PATRA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
395	D-WP(C)/31591/2026	LASA MARANDI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
396	D-WP(C)/31592/2026	SATYA PRASAD RATH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS VS	// 0 //	AOR20220001207C202600054
397	D-WP(C)/31594/2026	BIMBADHAR MARAI @ GANGADHAR MARAI	ABHAYA SHARMA	//	AOD20240000536C202600036

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/31595/2026	SUBASH KALO	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
399	D-WP(C)/31596/2026	BALABHADRA KAR	SUSHANT KUMAR PRADHAN (3)	//	AOR20220001225C202600014
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/31597/2026	SRIDHAR SINGH	SANGRAM MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/31598/2026	RADHAMADHABA MISHRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/31599/2026	GAGAN BIHARI SINGH	SANGRAM MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/31600/2026	BIKASH KUMAR PATEL	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/31601/2026	MINATI ROY	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/31602/2026	MANAGING COMMITTEE OF ASTASAMBHU(M.E.)SCHOOL, ANUGUL	HOOLSHANU BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	//	
		VS	VS	0	
		THE PRESIDENT, ARCHAEOLOGICAL SURVEY OF INDIA, WORKERS UNION, BHUBANESWAR		//	
407	D-WP(C)/31605/2026	SAROJ KUMAR ROUT	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/31606/2026	NIRANJAN MAHAPATRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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409	D-WP(C)/31607/2026	STATE OF ODISHA MANAGING COMMITTEE OF NILAKANTHESWAR U.P.(M.E) SCHOOL, SINGUL VS	PAVESH CHOLISWAL VS	// // 0	
410	D-WP(C)/31608/2026	STATE OF ODISHA SAROJINI JENA VS	BANAMALI SAHOO VS	// // 0	
411	D-WP(C)/31609/2026	REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK RAVI SARAN SINGH VS	SAIBRATA RATH VS	// // 0	
412	D-WP(C)/31610/2026	STATE OF ODISHA SANJEEV KUMAR MEHER VS	KRISHNA CHANDRA SAHU VS	// // 0	
413	D-WP(C)/31611/2026	STATE OF ODISHA PRASANNA KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0	
414	D-WP(C)/31612/2026 WP(C)/21663/2026	STATE OF ODISHA BRAJAENDRA KANSARI VS STATE BANK OF INDIA, JEYPORE	BUDHIRAM DAS VS	// // 0	
415	D-WP(C)/31613/2026	PITAMBAR AGRAWALA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	
416	D-WP(C)/31614/2026	KISHORE KUMAR MALLIK @ MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0	
417	D-WP(C)/31616/2026	MAMATA GIRI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0	
418	D-WP(C)/31617/2026	MANAGING COMMITTEE OF CHAKUA U.P.(M.E) SCHOOL, KHERBISWAL VS STATE OF ODISHA	MOYASHREE BISWAL VS	// // 0	
419	D-WP(C)/31618/2026	STATE OF ODISHA AMULYA MEHERA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// // 0	

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420	D-WP(C)/31619/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
421	D-WP(C)/31620/2026	DHRUBA CHARAN DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
422	D-WP(C)/31621/2026	RAMA CHANDRA KANDI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
423	D-WP(C)/31622/2026	PURI SARASWATI INSTITUTE OF MEDICAL SCIENCES VS STATE OF ODISHA	SUBHARNA ROUT VS	// 0 //	
424	D-WP(C)/31623/2026	PRADIP PATEL VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	// 0 //	
425	D-WP(C)/31624/2026	SUBODHA CHANDRA BARIK VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
426	D-WP(C)/31625/2026	RAMA CHANDRA HATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
427	D-WP(C)/31626/2026	MANAGING COMMITTEE OF RAMA CHANDRA DEO VS STATE OF ODISHA	SANJAY KUMAR JAGATSINGHPUR VS	// 0 //	
428	D-WP(C)/31627/2026	ASHOK KUMAR PANI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
429	D-WP(C)/31628/2026	RAJESH KUMAR SAHU VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //	
430	D-WP(C)/31629/2026	RAMA CHANDRA SATAPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
431	D-WP(C)/31630/2026	ROSHAN SINGH	DHANESWAR BEHERA	//	

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		VS	VS	0	
		UNION OF INDIA		//	
432	D-WP(C)/31631/2026	SANJUKTA BHOI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/31632/2026	PRADEEP KUMAR PANDA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/31633/2026	MAA TARINI COLLEGE OF NURSING, KEONJHAR	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/31635/2026	ANIMA PANDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/31636/2026	MANAGING COMMITTEE OF MAA BHAI RABI HIGH SCHOOL, MANAMAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/31637/2026	HARABATI DESHI NAYAK	LAXMAN PRADHAN	//	AOD20240000968C202600018
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/31638/2026	ANIL KUMAR DASH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/31639/2026	PRUTHWI ACADEMY OF MARTIAL ARTS AND SPORTS, BHIMPAN, BOPASE	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/31640/2026	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, CUTTACK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/31641/2026	M. MOHAN REDDY	DHANANJAYA MUND	//	AOR20220001492C202600182
		VS	VS	0	
		D. PADMINI		//	
442	D-WP(C)/31642/2026	NARENDRA KUMAR PAIKARAY	JAYASHREE BISWAL	//	
		VS	VS	0	

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443	D-WP(C)/31643/2026	STATE OF ODISHA CHINMAYA KUMAR GOCHHAYAT VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600016
444	D-WP(C)/31644/2026	STATE OF ODISHA DAYANIDHI PARIDA VS	SANGRAM JENA VS	// // 0	
445	D-WP(C)/31646/2026	STATE OF ODISHA AMAR QUIRTI SETHI VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600017
446	D-WP(C)/31648/2026	STATE OF ODISHA PRASANTA KUMAR PATEL VS	SANGRAM JENA VS	// // 0	
447	D-WP(C)/31649/2026	STATE OF ODISHA PURI SARASWATI INSTITUTE OF MEDICAL SCIENCES VS	SANGRAM JENA VS	// // 0	
448	D-WP(C)/31650/2026	STATE OF ODISHA SUBASA CHANDRA SAMAL VS	SANGRAM JENA VS	// // 0	
449	D-WP(C)/31651/2026	STATE OF ODISHA MEGHANAD BEHERA VS	JAYASHREE BISWAL VS	// // 0	
450	D-WP(C)/31653/2026	STATE OF ODISHA SUSANT KUMAR BISOYI VS	SANGRAM JENA VS	// // 0	
451	D-WP(C)/31654/2026	STATE OF ODISHA SATYABHAMA SETH VS	SATYA NARAYAN BHRAMAR RAY VS	// // 0	
452	D-WP(C)/31655/2026	STATE OF ODISHA GOURI SANKAR ACHARYA VS	SANGRAM JENA VS	// // 0	
453	D-WP(C)/31656/2026	STATE OF ODISHA MANAGING COMMITTEE OF LAXMIDHRA, U.P.(M.E.) VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/31657/2026	DR.KAILASH CHANDRA MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
455	D-WP(C)/31658/2026	M/S. DHARITRI TRADING AGENCY, BHADRAK VS UNION BANK OF INDIA, MUMBAI	SASWATI SOUMYA SAHU VS UNION BANK OF INDIA, MUMBAI	// 0 //	
456	D-WP(C)/31659/2026	MANAGING COMMITTEE OF SANDHAPAL U.P.SCHOOL, ANASTREE VS STATE OF ODISHA	ANASTREE BISWAL VS STATE OF ODISHA	// 0 //	
457	D-WP(C)/31660/2026	M.C OF KUNDHEI U.P. (M.E) SCHOOL, KUNDHEI, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
458	D-WP(C)/31661/2026	RABINDRA PRUSTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	
459	D-WP(C)/31663/2026	M.C.OF FAKIRSAHI U.P.(M.E) SCHOOL, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
460	D-WP(C)/31665/2026	PUSHPITA MOHAPATRA @ PUSAPITA MOHAPATRA VS MAHANADI COALFIELDS LTD., SAMBALPUR	ANAND PRAKASH DAS VS MAHANADI COALFIELDS LTD., SAMBALPUR	// 0 //	
461	D-WP(C)/31666/2026	M.C.OF SHRI GOPAL JEW HIGH SCHOO, TAHARPUR, MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
462	D-WP(C)/31667/2026	SANATAN BHOI VS STATE OF ODISHA	BUDHIRAM DAS VS STATE OF ODISHA	// 0 //	
463	D-WP(C)/31668/2026	SRIDHARA KHETI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	// 0 //	
464	D-WP(C)/31669/2026	BRIHASPATI INSTITUTE OF MEDICAL SCIENCE, GANJAM VS STATE OF ODISHA	ANAMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
465	D-WP(C)/31673/2026	GADADHAR ROUL	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/31674/2026	J.SUJATA KUMARI DORA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/31675/2026	M.C. OF BIPADA BHANJANI U.P.(M.E.) SCHOOL, SAHAPADA, KANTIDOL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/31677/2026	BASUDEV RATHA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/31678/2026	AJAYA KUMAR BARIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/31680/2026	M.C OF FURUSIPADA U.P.(M.E.) SCHOOL, FURUSIPADA, KANTIDOL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/31681/2026	GIRIJA SHANKAR PRADHAN	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/31683/2026	M/S. MAA BASANTAI ENTERPRISES, KORAPUT	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
473	D-WP(C)/31684/2026	DR.KALI PRASAD BEHERA	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/31685/2026	MANAGING COMITTEE OF BANESWAR HIGH SCHOOL, BAPTHAN, KANTIDOL	MAHENDRA KUMAR SAHOO	//	AOD20220001927C202600097
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/31686/2026	M.C.PANCHANAN U.P.(M.E) SCHOOL, KANTIDOL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/31687/2026	JHASA KETAN PRADHAN	SURYAKANTA DWIBEDI	//	
		VS	VS	0	

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477	D-WP(C)/31688/2026	STATE OF ODISHA MANAGING COMMITTEE OF NETAJI HIGH SCHOOL, VS	PHILIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600098
478	D-WP(C)/31689/2026	STATE OF ODISHA SHWETA TIWARI VS	ARUN KUMAR PATRA VS	// // 0	AOD20240000516C202600036
479	D-WP(C)/31690/2026	STATE OF ODISHA ANIL KUMAR CHOUDHURY VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600056
480	D-WP(C)/31691/2026	STATE OF ODISHA SURYA NARAYAN MAHAPATRA VS	RAMAKANTA PANDA VS	// // 0	
481	D-WP(C)/31692/2026	STATE OF ODISHA GOUTAM BHUYAN VS	SMRUTI RANJAN NAYAK VS	// // 0	
482	D-WP(C)/31695/2026	STATE OF ODISHA MONICA D SAMAL VS	AMBIKA PRASAD MISHRA VS	// // 0	AOD20250001069C202600022
483	D-WP(C)/31697/2026	PRAMIT SAMAL SURESH CHANDRA BHOI VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
484	D-WP(C)/31698/2026	STATE OF ODISHA MONICA D SAMAL VS	AMBIKA PRASAD MISHRA VS	// // 0	AOD20250001069C202600023
485	D-WP(C)/31700/2026	PRAMIT SAMAL SURENDRA MISHRA VS	SURYAKANTA DWIBEDI VS	// // 0	
486	D-WP(C)/31702/2026	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
487	D-WP(C)/31704/2026	STATE OF ODISHA JYOTISH PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/31707/2026	FAKIRA KHAMARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
489	D-WP(C)/31710/2026	BAIDYANATH MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS VS	// 0 //	
490	D-WP(C)/31713/2026	KESAB PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
491	D-WP(C)/31714/2026	M.C.OF UCHHAB SAHOO U.P.(M.E)SCHOOL, DAHIKHA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
492	D-WP(C)/31716/2026	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS VS	// 0 //	
493	D-WP(C)/31717/2026	AKRURA CHARAN DANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
494	D-WP(C)/31719/2026	M.C OF KAILASH CHANDRA U.P.(M.E) SCHOOL, PALAMARA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
495	D-WP(C)/31720/2026	BIDYADHAR KHETI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
496	D-WP(C)/31722/2026	M.C. OF ALOK MEMORIAL U.P. (M.E) SCHOOL, KOLASHANPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
497	D-WP(C)/31723/2026	PADMALAYA SATPATHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
498	D-WP(C)/31725/2026	RATNAKAR BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// 0 //	
499	D-WP(C)/31726/2026	SASHIKANTA PANIGRAHI	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		DIVISIONAL FOREST OFFICER, BALASORE		//	
500	D-WP(C)/31728/2026	LAXMAN MAJHI @ MAJHEE	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/31730/2026	JITENDRA KUMAR BEHERA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/31731/2026	SUDARSAN BHOI	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/31732/2026	FAKIR CHARAN PATRA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/31735/2026	ARATI PANDA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/31736/2026	SHRADDHAKAR NAIK	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/31737/2026	M.C. OF SRI MAA U.P.(M.E.) SCHOOL, JHATIPARI, JAMSHEDPUR	CAUSENOPTIMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/31738/2026	RABI NARAYAN PAL	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/31740/2026	BANK OF INDIA, BHUBANESWAR	GOREKHANATH DAS	//	
		VS	VS	0	
		MS. MAMATA VERITY STORE, BHUBANESWAR		//	
509	D-WP(C)/31742/2026	BHAGIRATHI NAYAK	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/31743/2026	SOURAV SAGAR SAMAL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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511	D-WP(C)/31745/2026	STATE OF ODISHA MANORANJAN BABU VS	SURYAKANTA DWIBEDI VS	// // 0	
512	D-WP(C)/31746/2026	STATE OF ODISHA BINOD NAYAK @ BINOD NAIK VS	RAMDAS ACHARY VS	// // 0	
513	D-WP(C)/31747/2026	THE NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI) PURI M.C. OF SUHANPUR U.P.(M.E) SCHOOL, SUHANPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0	
514	D-WP(C)/31750/2026	STATE OF ODISHA M.C.OF JAGANNATH JEW HIGH SCHOOL, SAHADA, BALASORE VS	MAHENDRA KUMAR SAHOO VS	// // 0	
515	D-WP(C)/31751/2026	STATE OF ODISHA DR. RAMANATH MAHAPATRO VS	KUNAL KUMAR SWAIN VS	// // 0	
516	D-WP(C)/31752/2026	STATE OF ODISHA PARAMANANDA MENDULI VS	SURYAKANTA DWIBEDI VS	// // 0	
517	D-WP(C)/31755/2026	STATE OF ODISHA KALYANI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
518	D-WP(C)/31756/2026	STATE OF ODISHA BHIMASEN BARIK VS	SURYAKANTA DWIBEDI VS	// // 0	
519	D-WP(C)/31758/2026	STATE OF ODISHA NIRANJAN MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
520	D-WP(C)/31759/2026	STATE OF ODISHA M.C.OF KUMUDABALA U.P. SCHOOL, KHANDAS, JAMALPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0	
521	D-WP(C)/31760/2026	STATE OF ODISHA SABYASACHI BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // 0 //	

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522	D-WP(C)/31765/2026	CHINTAMANI BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
523	D-WP(C)/31767/2026	SAYAMBAR BAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
524	D-WP(C)/31772/2026	RAMANAND DALAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
525	D-WP(C)/31773/2026	BUNUKU BAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
526	D-WP(C)/31774/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
527	D-WP(C)/31775/2026	SIKSHA O ANUSANDHAN, BHUBANESWAR VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //	
528	D-WP(C)/31778/2026	MEGHANAD BAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
529	D-WP(C)/31779/2026	SAYED WAZAD ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
530	D-WP(C)/31780/2026	DASHARATHI MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
531	D-WP(C)/31782/2026	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
532	D-WP(C)/31783/2026	VIDYA COLLEGE OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //	
533	D-WP(C)/31784/2026	RAJIB LOCHAN SAHU	GOPAL KRUSHNA NANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/31785/2026	BARINDRA MISHRA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/31786/2026	BUDHESWAR JENA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/31788/2026	HIMANSHU MEHER	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/31789/2026	VIDYA NURSING AND MEDICAL SCIENCE, SALIPUR, CHHANNIS	SOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/31790/2026	GHUNGROO MISHRA	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/31791/2026	BINOD KUMAR DAS	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/31794/2026	VIDYA COLLEGE OF NURSING, JAGATSINGHPUR	SOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/31795/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
542	D-WP(C)/31796/2026	JAYANTI BARIHA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/31798/2026	RANJITA DAS	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/31799/2026	K SATISH KUMAR SUBUDHI	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202600047
		VS	VS	0	

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545	D-WP(C)/31800/2026	UNION OF INDIA MADHUSUDAN MALLICK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //	AOR20220001328C202600096
546	D-WP(C)/31802/2026	LAXMIDHAR JENA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600048
547	D-WP(C)/31803/2026	PRAFULLA KUMAR SENAPATI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
548	D-WP(C)/31804/2026	VIDYA COLLEGE OF MEDICAL HOSPITAL TRAINING VS STATE OF ODISHA	OMPRAN MISHRA VS	// 0 //	
549	D-WP(C)/31805/2026	ARUN KUMAR ROUTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	AOD20240000586C202600203
550	D-WP(C)/31807/2026	ORIENTAL SECURITY SERVICE VS UNION OF INDIA	DHANESWAR BARIK VS	// 0 //	AOD20250000498C202600057
551	D-WP(C)/31809/2026	INDRAMANI NAYAK VS STATE OF ODISHA	Judhisthir Sahoo VS	// 0 //	AOD20220003315C202600035
552	D-WP(C)/31811/2026	VIDYA NURSING AND MEDICAL SCIENCE, KENDRAPARA VS STATE OF ODISHA	BOHAN MISHRA VS	// 0 //	
553	D-WP(C)/31813/2026	PRAMOD BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
554	D-WP(C)/31814/2026	TUSARKATA PRADHAN @ TUSHARKANTA PRADHAN VS STATE OF ODISHA	MOUSIK ANANDA GURU VS	// 0 //	
555	D-WP(C)/31815/2026	RAMA KRUSHNA SENA VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	MANOJ KUMAR PATI VS	// 0 //	

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556	D-WP(C)/31816/2026	AALOKA KUMAR PANDA VS RINA PANIGRAHI	Suryakanta Palai VS	// 0 //	AOR20220004106C202600072
557	D-WP(C)/31817/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
558	D-WP(C)/31818/2026	KALINGA NURSING SCHOOL, BBSR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //	
559	D-WP(C)/31820/2026	NATHA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
560	D-WP(C)/31821/2026	UNION OF INDIA VS LAND ACQUISITION, ZONE OFFICER, DEOGARH	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
561	D-WP(C)/31823/2026	KHETRAJPUR MERCHANT ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	PRADYUMN K. MUSIK ANANDA GURU VS	// 0 //	
562	D-WP(C)/31825/2026	DEBASIS MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
563	D-WP(C)/31826/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
564	D-WP(C)/31827/2026	SANKARSAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
565	D-WP(C)/31829/2026	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
566	D-WP(C)/31830/2026	RAMANCHAL SABAR VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
567	D-WP(C)/31831/2026	BIBHUTI PARIDA	PRONOY MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/31833/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//	
569	D-WP(C)/31834/2026	JOGENDRA NAYAK	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK		//	
570	D-WP(C)/31835/2026	M.C.OF TALUA U.P.(M.E) SCHOOL, TALUA, JAJPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/31837/2026	BAISHNAB NAYAK	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK		//	
572	D-WP(C)/31838/2026	BIBHUTI PARIDA	PRONOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
573	D-WP(C)/31841/2026	M.C.BARAJISAHU U.P. SCHOOL, BARAJISAHU, PURI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/31842/2026	BRAJA KISHORE SUMANTA PATTANAIK	GOURI MOHAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/31844/2026	SATYAKAM MOHAPATRA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/31847/2026	BHARATI NAYAK	SUBHADUTTA ROUTH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WPCRL/21120/2026	KAMINI PRADHAN	ARUNA NAYAK	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-ABLAPL/21070/2026	REENITA RATH	RAKESH KUMAR SARANGI	CHANDABALI /232 /2026	AOR20220001665C202600097
		VS	VS	0	

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579	D-ABLAPL/21072/2026	STATE OF ODISHA SANJIB KUMAR RATH VS	RAKESH KUMAR SARANGI VS	// CHANDABALI /232 /2026 ()	AOR20220001665C202600096
580	D-ABLAPL/21074/2026	STATE OF ODISHA PRADEEP KUMAR JENA VS	PABITRA KUMAR NAYAK VS	// JHIRPANI P.S. /122 /2026 ()	
581	D-ABLAPL/21080/2026	STATE OF ODISHA SIPU MALLIK VS	PRIYA RANJAN SINGH VS	// RASOL /101 /2026 ()	
582	D-ABLAPL/21081/2026	STATE OF ODISHA PRATAP KUMAR MAHARANA VS	DILLIP KUMAR BEHERA VS	// CHANDAKA P.S. /125 /2026 ()	
583	D-ABLAPL/21082/2026	STATE OF ODISHA BABU DAS VS	SAKTI MOHAN BEHERA VS	// SALIPUR /335 /2026 ()	
584	D-ABLAPL/21083/2026	STATE OF ODISHA KAILASH CHANDRA LENKA VS	JAYADEBA BEHERA VS	// KAKATAPUR /258 /2026 ()	AOD20240000366C202600103
585	D-ABLAPL/21087/2026	STATE OF ODISHA BHABAN BIDIKA VS	SOUBHAGYA KUMAR DASH VS	// MUNIGUDA /103 /2026 ()	AOR20220001631C202600206
586	D-ABLAPL/21088/2026	STATE OF ODISHA SUBASH MALIK VS	SOUBHAGYA KUMAR DASH VS	// KOREI /215 /2026 ()	AOR20220001631C202600207
587	D-ABLAPL/21089/2026	STATE OF ODISHA SUNIL KUMAR JENA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /309 /2026 ()	
588	D-ABLAPL/21090/2026	STATE OF ODISHA BIDYADHAR CHHOTARAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /194 /2026 ()	
589	D-ABLAPL/21097/2026	STATE OF ODISHA RITA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KUDANAGARI /208 /2026 () //	

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590	D-ABLAPL/21098/2026	PRAFULA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /221 /2021 () //	
591	D-ABLAPL/21102/2026	FIROJ AHMED KHAN @ FIROJ KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /220 /2026 () //	
592	D-ABLAPL/21105/2026	PRADYUMNA KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	MANCHESWAR P.S. /26 /2019 () //	
593	D-ABLAPL/21111/2026	NARESH KUMAR JENA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KORAPUT TOWN /179 /2026 () //	
594	D-ABLAPL/21112/2026	BIPIN JENA @ BIPIN KUMAR JENA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	ODAGAON /44 /2018 () //	
595	D-ABLAPL/21116/2026	TIRTHABASI PANDA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	CHANDAKA P.S. /370 /2026 () //	
596	D-ABLAPL/21119/2026	SK.HAKIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /145 /2026 () //	AOD20240000364C202600175
597	D-ABLAPL/21129/2026	BASUDEB SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /296 /2023 () //	
598	D-ABLAPL/21130/2026	PUJARANI CHINHARA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
599	D-ABLAPL/21131/2026	KRUSHNA CHANDRA JATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
600	D-ABLAPL/21132/2026	NIRANJAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
601	D-ABLAPL/21133/2026	BIJAYA KUMAR PANDA	ARIJEET MISHRA	AUL /136 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/21135/2026	PRALAYA DALAI @ PRALAYA RANJAN DALAI	ANURAG PATI	NIALI /343 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/21136/2026	BISWARANJAN SAHOO	BISHNU PRASAD PRADHAN	BADAMBADI /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/21137/2026	NIRANJAN SETHY	BYOMAKESH TRIPATHY	SALIPUR /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/21138/2026	PANKAJINI SWAIN	SURESH KUMAR PANDA	KUMBHARAPARA /515 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/21139/2026	RAKESH CHOUDHURY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/21141/2026	MANAS KUMAR JENA	NILAM SWAIN	BHADRAK RURAL /783 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/21142/2026	DHANA SOURA	M. BALAJI RAO	JEYPORE SADAR /193 /2026	AOR20220004456C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/21153/2026	PRAMOD KUMAR SAMAL	BIBHUTI BHUSAN MISHRA	BARI RAMCHANDRAPUR /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/21154/2026	ULLASH PATRA	SIBA RANJAN POLAI	MANGALA BAG /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/21155/2026	DIPIKA ROUT	BIBHU DATTA BISWAL	BIDANASI /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/21157/2026	RAMESH NAIK @ RAMESH KUMAR NAIK	KRUSHNA CHANDRA PARIDA	BISRA /161 /2026	AOR20220004555C202600001
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/21158/2026	STATE OF ODISHA SK NIJAMUDDIN @ MANGAL VS	SUBRAT KUMAR DAS VS	// KHANTAPADA /123 /2026 ()	AOR20220001797C202600009
614	D-ABLAPL/21160/2026	STATE OF ODISHA SUDARSAN PARIDA VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /99 /2022 ()	AOR20220001558C202600145
615	D-ABLAPL/21165/2026	STATE OF ODISHA NABIN NAG VS	AMIT KUMSR SAA VS	// / /0 ()	
616	D-ABLAPL/21167/2026	STATE OF ODISHA AJIT MAHALIK @ AJIT KUMAR MAHALIK VS	USHARANI PATI VS	// GOPALPUR /119 /2026 ()	
617	D-ABLAPL/21174/2026	STATE OF ODISHA KULU @ PULU @ PRAHALLAD MISTRI VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /140 /2026 ()	
618	D-ABLAPL/21179/2026	STATE OF ODISHA NALINI BEHERA VS	JYOTIRMAYA SAHOO VS	// JATNI P.S. /230 /2013 ()	
619	D-ABLAPL/21181/2026	STATE OF ODISHA CHIRAG AGARWAL VS	SIDDHARTH PRASAD MISHRA VS	// JAKHAPURA /111 /2026 ()	
620	D-ABLAPL/21183/2026	STATE OF ODISHA AMIT PATT A @ BIMAL PATT A VS	DIBYA PRAKASH MISHRA VS	// HIRAKUD /142 /2026 ()	AOR20220002454C202600093
621	D-ABLAPL/21184/2026	STATE OF ODISHA DIPTIKANTA KABI @ TAPAN KABI VS	SIDHARTHA DAS VS	// AUL /225 /2026 ()	
622	D-ABLAPL/21187/2026	STATE OF ODISHA SUKUMAR DEY VS	CHIRANJEEV BIDYABHUSHAN VS	// MAHILA P.S. BUXIBAZAR /81 /2026 ()	
623	D-ABLAPL/21191/2026	STATE OF ODISHA PRAVAT KUMAR PARIDA @ PRAVAT PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BUGUDA /334 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/21193/2026	HEMANTA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	PURUNAKOTE /105 /2026 () //	
625	D-ABLAPL/21194/2026	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	LOKESH GOURAV MOHAPATRA VS	CHAULIAGANJA /308 /2026 () //	
626	D-ABLAPL/21197/2026	RUKA MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BHADRESWAR /168 /2026 () //	
627	D-ABLAPL/21198/2026	RAMESH CHANDRA MAJHI @ RAMESH MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /225 /2021 () //	
628	D-ABLAPL/21201/2026	PRAKASH CHANDRA BADHEI @ PRAKASH KUMAR BADHEI VS STATE OF ODISHA	BADHEI JENA VS	NAYAPALLI P.S. /543 /2026 () //	
629	D-ABLAPL/21204/2026	MADHAB MALLIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	SINGLA /208 /2026 () //	
630	D-ABLAPL/21206/2026	BABURAM BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALIAPAL /327 /2026 () //	AOD20240000012C202600219
631	D-ABLAPL/21208/2026	PARTHASARATHI RAY @ SIBUNA RAY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	NAUGAON /149 /2025 () //	
632	D-ABLAPL/21211/2026	AMAN KUMAR DEBATA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //	
633	D-ABLAPL/21213/2026	SUJIT SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /228 /2026 () //	AOD20250000009C202600074
634	D-ABLAPL/21214/2026	SAMIRA @ BINAYA KUMAR KHUNTIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /417 /2026 () //	AOD20250000009C202600075
635	D-ABLAPL/21215/2026	MANOJ KUMAR BEHERA	SUSHANTA KUMAR JOSHI	/ /0	

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FILING REPORT AS ON :13/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
636	D-ABLAPL/21218/2026	VS STATE OF ODISHA ABHIJIT SWAIN	VS DEBASNAN DAS	() // / /0	
637	D-ABLAPL/21219/2026	VS STATE OF ODISHA PINKU BEHERA	VS PANCHANAN PANIGRAHI	() // INDUASTRIAL,NISA /228 /2026	AOD2025000009C202600076
638	D-ABLAPL/21225/2026	VS STATE OF ODISHA SK. KESIMUDDIN	VS KULDEEP MOHANTY	() // BAISINGA /219 /2026	AOD20240000012C202600220
639	D-ABLAPL/21229/2026	VS STATE OF ODISHA PRAKASH TAPE	VS RAKESH KUMAR SARANGI	() // KALINGA NAGAR /188 /2026	AOR20220001665C202600098
640	D-ABLAPL/21234/2026	VS STATE OF ODISHA DEBABRATA BEHERA	VS PRAVASH CHANDRA JENA	() // / /0	
641	D-ABLAPL/21236/2026	VS STATE OF ODISHA LINKAN BISOYI @ SUNIL KUMAR BISOYI	VS LAMBODAR ACHARI	() // BHANJANAGAR /441 /2026	
642	D-ABLAPL/21246/2026	VS STATE OF ODISHA DEBASMITA NAYAK	VS PRATIK NAYAK	() // SAMBALPUR VIGILANCE /7 /2026	
643	D-ABLAPL/21248/2026	VS STATE OF ODISHA(VIG.) BIBHUTI BHUSAN PATRA	VS TUKUNA KUMAR MISHRA	() // JEYPORE SADAR /387 /2025	
644	D-ABLAPL/21251/2026	VS STATE OF ODISHA DURGA PRASAD MOHANTY @ GURU PRASAD MOHANTY	VS SURYAKANTA DWIBEDI	() // BAISINGA /268 /2026	
645	D-ABLAPL/21253/2026	VS STATE OF ODISHA PRATAP KESHARI MAHAPATRA	VS SURYAKANTA DWIBEDI	() // BARIPADA SADAR /84 /2026	
646	D-ABLAPL/21254/2026	VS STATE OF ODISHA RAJAT JENA @ RIJUNU	VS CHANDAN SAMANTARAY	() // OLATPUR /40 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/21259/2026	STATE OF ODISHA PRAVAT BASTIA VS	CHANDAN SAMANTARAY VS	// NIALI /268 /1995 ()	
648	D-ABLAPL/21262/2026	STATE OF ODISHA DEBASISH KUMAR DAS VS	VIVASWAT MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()	AOR20220001551C202600028
649	D-ABLAPL/21263/2026	STATE OF ODISHA S BALGOPAL VS	ASHOK KUMAR MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()	AOR20220001551C202600029
650	D-ABLAPL/21271/2026	STATE OF ODISHA KHETRABASI NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BARAMBA /251 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :13/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/94/2010 RFA/94/2010	FARUQUE KHAN MP	M/S.B.H.MOHANTY, DWARIKA PRASAD MOHANTY	23/2026
2	D-RFA/94/2010 RFA/94/2010	FARUQUE KHAN MP	M/S.B.H.MOHANTY	24/2026
3	D-RFA/94/2010 RFA/94/2010	FARUQUE KHAN MP	M/S.B.H.MOHANTY	25/2026
4	D-RFA/30/2003 RFA/30/2003	KARAM DAYAL SAW MP		26/2026
5	D-OTAPL/31472/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF CGST AND PRINCIPAL COMMISSIONER OF SALES TAX, Bhubaneswar MP	PRASANTA KUMAR SATAPATHY (STANDING COUNSEL)	34/2026
6	D-TRPCRL/21222/2026 TRPCRL/ /	VICTIM MP	SUJATA JENA, SR.ADV.	51/2026
7	D-TRPCRL/21274/2026 TRPCRL/ /	DHIREN SAHOO MP	MANOJ KUMAR MOHANTY	52/2026
8	D-SA/291/1999 SA/291/1999	DHIRENDRA MP	ABINASH ROUTRAY	133/2026
9	D-SA/291/1999 SA/291/1999	DHIRENDRA MP		134/2026
10	D-SA/291/1999 SA/291/1999	DHIRENDRA MP		135/2026
11	D-SA/236/2001 SA/236/2001	PADMACHARAN MP	M/S. M.MISHRA, AMIYA KUMAR MISHRA	136/2026
12	D-JCRLA/37810/2024 JCRLA/200/2024	RABI @ RABINDRA MALLIK MP	SOUMYA RANJAN MOHANTY	168/2026
13	D-CRLMP/17322/2026 CRLMP/756/2026	RABI RANJAN NAIK MP	PURNA CHANDRA DAS	185/2026
14	D-CRLMP/2574/2024 CRLMP/181/2024	K.KANTAMMA REDDY MP		186/2026
15	D-CRLMP/848/2022 CRLMP/848/2022	SUSILA TIWARI MP		187/2026
16	D-TRP(C)/31222/2026 TRP(C)/211/2026	APARNA MALLIK MP	ASHOK KUMAR SAHOO	223/2026
17	D-TRP(C)/31748/2026 TRP(C)/ /	BISHNUPRIYA SAHOO MP	PRASANTA KUMAR SATAPATHY	224/2026
18	D-RPFAM/31494/2026 RPFAM/ /	BIBHUTI BHASAN NAYAK MP	AUROVIND PATTNAIK	281/2026
19	D-RVWPET/31727/2026 RVWPET/ /	PRADIPTA KUMAR SWAIN MP	PRASANNA KUMAR BHUYAN	308/2026
20	D-MATA/41257/2025 MATA/386/2025	TEJOSWINI PATRA MP	SRIKAR KUMAR RATH	382/2026
21	D-MATA/49032/2025 MATA/487/2025	DAMODAR MISHRA MP	SUSANTA KUMAR MISHRA	383/2026
22	D-MATA/1987/2025 MATA/51/2025	LAXMIPRIYA DALEI@PARIDA MP	HRUDANANDA MOHAPATRA	384/2026
23	D-CONTC/6079/2023 CONTC/6079/2023	TRINATH PARIDA MP	M/S. MANAS PATI	478/2026
24	D-CONTC/18274/2024 CONTC/3312/2024	RANAJIT KUMAR DEY MP	M/S.MANAS PATI	479/2026
25	D-CONTC/30978/2026 CONTC/ /	JYOTIRMAYEE RAY MP	SOURAV SUMAN BHUYAN	480/2026
26	D-CONTC/31634/2026	SUNIL KUMAR PILLA (DEAD)	MANAMOHAN PATTANAYAK	

	CONTC/ /	MP		481/2026
27	D-CONTC/14523/2026	PRASANTA KUMAR BISWAL	M/S BASUDEV PUJARI	
	CONTC/2375/2026	MP		482/2026
28	D-BLAPL/18020/2026	CHANDAN KUMAR MAHALA	BISHNU PRASAD PRADHAN	
	BLAPL/6207/2026	MP		521/2026
29	D-BLAPL/19264/2026	RAMESH CHANDRA PRADHAN	ADITI HOTA	
	BLAPL/6786/2026	MP		522/2026
30	D-BLAPL/16643/2026	REJITI KRISHNA @ R. KRISHNA	JIBAN RANJAN DASH	
	BLAPL/5671/2026	MP		523/2026
31	D-BLAPL/16631/2026	REJITI KRISHNA @ R.KRISHNA	JIBAN RANJAN DASH	
	BLAPL/5728/2026	MP		524/2026
32	D-BLAPL/16282/2026	ABHILASH AGRAWAL	SAMIR KUMAR MISHRA	
	BLAPL/5599/2026	MP		525/2026
33	D-BLAPL/17766/2026	MANOJ PATRA	BABITA DASH	
	BLAPL/6173/2026	MP		526/2026
34	D-CRLREV/626/2015	SUPARNA GUPTA	M/S.DIGAMBAR MISHRA	
	CRLREV/626/2015	MP		763/2026
35	D-CRLREV/21099/2026	M/S. KAPILAS CEMENT MANUFACTURING WORKS (PRAJAYA), SATANKI		
	CRLREV/ /	MP		764/2026
36	D-CRLREV/21178/2026	VISHAL VYAS	PRAGYAN PARAMITA MOHANTY	
	CRLREV/ /	MP		765/2026
37	D-CRLREV/21273/2026	BABITA MALLICK	BHAWANI SANKAR PANIGRAHI	
	CRLREV/ /	MP		766/2026
38	D-CRLREV/21273/2026	BABITA MALLICK	BHAWANI SANKAR PANIGRAHI	
	CRLREV/ /	MP		767/2026
39	D-CRLREV/21273/2026	BABITA MALLICK	BHAWANI SANKAR PANIGRAHI	
	CRLREV/ /	MP		768/2026
40	D-RSA/31615/2026	KRUPASINDHU GAHAN	SUSANTA KUMAR JETHY	
	RSA/ /	MP		1009/2026
41	D-RSA/31652/2026	ANANDA PANDA	SUKANTA KUMAR NAYAK	
	RSA/ /	MP		1010/2026
42	D-RSA/31718/2026	DR. SATYA NARAYAN MISHRA	BHAWANI SANKAR PANIGRAHI	
	RSA/ /	MP		1011/2026
43	D-FAO/31429/2026	MANAGING COMMITTEE OF PANCHAYATSHIKHISOMARI, KUTNUR, KALAHANDI		
	FAO/836/2026	MP		1085/2026
44	D-FAO/31431/2026	MANAGING COMMITTEE OF PANCHAYATSHIKHISOMARI, KUTNUR, KALAHANDI		
	FAO/835/2026	MP		1086/2026
45	D-FAO/40578/2025	RAMA AVATAR SONI	SUJATA SAHOO	
	FAO/463/2025	MP		1087/2026
46	D-FAO/31530/2026	D.M. (LEGAL), ORIENTAL INSURANCE CO. PRASANTA KUMAR MAHALI		
	FAO/ /	MP		1088/2026
47	D-FAO/31533/2026	D.M. (LEGAL), ORIENTAL INSURANCE CO. PRASANTA KUMAR MAHALI		
	FAO/ /	MP		1089/2026
48	D-FAO/31533/2026	D.M. (LEGAL), ORIENTAL INSURANCE CO. PRASANTA KUMAR MAHALI		
	FAO/ /	MP		1090/2026
49	D-FAO/31671/2026	ARUN KUMAR SATAPATHY	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		1091/2026
50	D-FAO/31670/2026	RANJIT SAMANTRAY @ SAMANTARAY	SANGRAM JENA	
	FAO/ /	MP		1092/2026
51	D-FAO/31672/2026	ANUPAMA DAS	SANGRAM JENA	
	FAO/ /	MP		1093/2026
52	D-FAO/31676/2026	BISWAMBAR SAHU	SANGRAM JENA	
	FAO/ /	MP		1094/2026
53	D-FAO/31679/2026	SUBASH CHANDRA SRICHANDAN	SANGRAM JENA	
	FAO/ /	MP		1095/2026
54	D-FAO/31757/2026	M/S. TATA AIG GENERAL COMPANY LTD.	ADAM ALI KHAN	
	FAO/ /	MP		1096/2026
55	D-ABLAPL/18854/2026	NUTHURI BEHERA		
	ABLAPL/7470/2026	MP		1224/2026
56	D-ABLAPL/19649/2024	PRAVAKAR DORA	JAYADEBA BEHERA	
	ABLAPL/7025/2024	MP		1225/2026
57	D-ABLAPL/18357/2026	MANNATH PARIDA @ MANAMATHA PARTHA	MANASHYAM DASH	
	ABLAPL/7262/2026	MP		1226/2026

58	D-ABLAPL/11318/2026 ABLAPL/5191/2026	PINAKHI NARAYANA DAS @ PINAKI NARAYAN DAS MP	PRASANT KUMAR KANUNGO	1227/2026
59	D-ABLAPL/16065/2026 ABLAPL/6249/2026	LOCHAN ROUT @ LOCHAN KUMAR ROUTARUN KUMAR BEHERA MP		1228/2026
60	D-ABLAPL/17131/2026 ABLAPL/6739/2026	DR. CHINMOY SAHU MP	SUBHANKAR ROUT	1229/2026
61	D-ABLAPL/17470/2026 ABLAPL/6867/2026	SUBODH SWAIN @ SUBRAT SWAIN MP		1230/2026
62	D-ABLAPL/5162/2026 ABLAPL/2310/2026	MANA @ PRASANT KUMAR PRADHAN MP		1231/2026
63	D-ABLAPL/11715/2026 ABLAPL/4928/2026	GOLAKHA DANDSENA MP		1232/2026
64	D-ABLAPL/11713/2026 ABLAPL/4925/2026	SUBASH NAIK MP		1233/2026
65	D-ABLAPL/1248/2026 ABLAPL/551/2026	RAJESH JENA @ RAJESH KUMAR JENA MP		1234/2026
66	D-ABLAPL/6038/2026 ABLAPL/2614/2026	AMIT SWAIN @ AMITUBAHCAN SWAIN MP		1235/2026
67	D-ABLAPL/17212/2026 ABLAPL/6801/2026	AKASH BARA MP		1236/2026
68	D-ABLAPL/2124/2026 ABLAPL/1950/2026	RAJESH KUMAR SAHOO MP		1237/2026
69	D-ABLAPL/9954/2026 ABLAPL/4111/2026	SANTOSH BEHERA MP		1238/2026
70	D-ABLAPL/30272/2025 ABLAPL/12715/2025	PRASANTA HARIJAN MP		1239/2026
71	D-ABLAPL/15964/2026 ABLAPL/6199/2026	GOLEKHA @ GOLEKH MALLICK @ GOLEKH MALIK MP		1240/2026
72	D-ABLAPL/12872/2026 ABLAPL/5055/2026	LOCHANA ROUT MP		1241/2026
73	D-ABLAPL/17778/2026 ABLAPL/6982/2026	AJU @ SK AJARUDDIN MP		1242/2026
74	D-ABLAPL/11915/2026 ABLAPL/4960/2026	AKURA BAGARTTI MP		1243/2026
75	D-CMP/31444/2026 CMP/ /	PRATAP BEURA MP	ARYA DASH	1254/2026
76	D-CMP/49514/2024 CMP/1438/2024	PRABHAT KUMAR BAKSI MP		1255/2026
77	D-CMP/31500/2026 CMP/ /	ARAKHITA BARIK MP	SRINIBASH SATAPATHY	1256/2026
78	D-CMP/31504/2026 CMP/ /	ARTTATRANA BEHERA MP	KSHIROD KUMAR SAHOO	1257/2026
79	D-CMP/31517/2026 CMP/ /	PADMABATI KAMILA MP	SAMIR KUMAR MISHRA, (SR.ADV.)	1258/2026
80	D-CMP/31560/2026 CMP/ /	LOBHA NAYAK MP	SUBHA KUMAR MISHRA	1259/2026
81	D-CMP/19529/2025 CMP/801/2025	DILIP @ DILLIP KUMAR SAHU MP	AMIT PRASAD BOSE	1260/2026
82	D-CMP/31754/2026 CMP/ /	BILASINI PARIDA @ PRADHAN MP	PRASANTA KUMAR SATAPATHY	1261/2026
83	D-CMP/31771/2026 CMP/ /	BHAGIRATHI SAHOO MP	TAPAN KUMAR BISWAL	1262/2026
84	D-CMP/31792/2026 CMP/ /	NANDA KISHORE BINDHANI MP	SOUGAT DASH	1263/2026
85	D-CMP/31808/2026 CMP/ /	BAGULI PRADHAN MP	DEVAVRAT DEVESH	1264/2026
86	D-CMP/31810/2026 CMP/ /	SANTOSH KUMAR SOMANI MP	SIVA SANKAR CHAINI	1265/2026
87	D-CMP/31843/2026 CMP/ /	MANJU DEI MP	KRUPASINDHU SAHOO	1266/2026
88	D-MACA/26669/2026 MACA/ /	NEW INDIA ASSURANCE CO.LTD., KORAPUT MP	SUBRAT SATPATHY	1603/2026
89	D-MACA/31446/2026	UNITED INDIA INSURANCE CO. LTD., (T.P. SUBRAT SATPATHY		

	MACA/ /	MP		1604/2026
90	D-MACA/27286/2026	THE MANAGER, LEGAL TP HUBS, ORIENTAL INSURANCE COMPANY LTD., KHORDA		
	MACA/ /	MP		1605/2026
91	D-MACA/27286/2026	THE MANAGER, LEGAL TP HUBS, ORIENTAL INSURANCE COMPANY LTD., KHORDA		
	MACA/ /	MP		1606/2026
92	D-MACA/51296/2024	YASRAJ KUMAR PARIDA	RAJIB LOCHAN PATTNAIK	
	MACA/1281/2024	MP		1607/2026
93	D-MACA/51296/2024	YASRAJ KUMAR PARIDA	RAJIB LOCHAN PATTNAIK	
	MACA/1281/2024	MP		1608/2026
94	D-MACA/30469/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1609/2026
95	D-CRLA/38371/2025	PAPU@SUSHANTA NAYAK	SARADA PRASAD DASH	
	CRLA/1441/2025	MP		1742/2026
96	D-CRLA/8826/2026	GIRIDHAR GOUDA	BIJAYA KUMAR RAGADA	
	CRLA/322/2026	MP		1743/2026
97	D-CRLMC/19228/2026	SUJATA MURMU	SARADA PRASAD DASH	
	CRLMC/2101/2026	MP		1743/2026
98	D-CRLA/30587/2025	SINU BEERO	MANORANJAN PADHY	
	CRLA/1154/2025	MP		1744/2026
99	D-CRLMC/19679/2025	DEEPAK KUMAR MOHANTA	PABITRA KUMAR NAYAK	
	CRLMC/2459/2025	MP		1744/2026
100	D-CRLMC/18485/2026	KRUSHNA KHILLA		
	CRLMC/2054/2026	MP		1745/2026
101	D-CRLA/793/2017	MUSIYA GOMANGO	M/S.PRASANTA KUMAR JENA	
	CRLA/793/2017	MP		1745/2026
102	D-CRLA/21127/2026	MANGALRAM MAHATO	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1746/2026
103	D-CRLMC/34925/2024	USHARANI SAHOO		
	CRLMC/4521/2024	MP		1746/2026
104	D-CRLMC/40417/2025	SULOCHANA PALEI	AJAYA KUMAR NAYAK	
	CRLMC/913/2026	MP		1747/2026
105	D-CRLA/21127/2026	MANGALRAM MAHATO	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1747/2026
106	D-CRLMC/21176/2026	MANIKARA BHAINA	SARAT CHANDRA MEKAP	
	CRLMC/ /	MP		1748/2026
107	D-CRLA/2504/2025	SURYAKANTA GAJENDRA@RINKU	RAMDAS ACHARY	
	CRLA/190/2025	MP		1748/2026
108	D-CRLMC/21188/2026	SUBODH KUMAR BARIK	BISWAJIT NAYAK	
	CRLMC/ /	MP		1749/2026
109	D-CRLA/16218/2026	MANGULU RAISINGI	SANTOSH KUMAR MAHANTY	
	CRLA/ /	MP		1749/2026
110	D-CRLA/16218/2026	MANGULU RAISINGI	SANTOSH KUMAR MAHANTY	
	CRLA/ /	MP		1750/2026
111	D-CRLMC/18969/2026	MANOJ KUMAR DAS		
	CRLMC/2100/2026	MP		1750/2026
112	D-CRLA/11329/2026	MAMATA PATRA	GOPAL KRUSHNA MOHANTY	
	CRLA/416/2026	MP		1751/2026
113	D-CRLMC/21196/2026	PARESH SAMAL	SUJATA JENA, SR.ADV.	
	CRLMC/ /	MP		1751/2026
114	D-CRLMC/21199/2026	SITAKANTA MOHAPATRA	NIRANJAN LENKA	
	CRLMC/ /	MP		1752/2026
115	D-CRLA/12941/2026	BALARAM NAYAK @ BALA	SUCHIT KUMAR NAYAK	
	CRLA/ /	MP		1752/2026
116	D-CRLMC/1453/2023	T.BABULI REDDY@SUNIL		
	CRLMC/1453/2023	MP		1753/2026
117	D-CRLA/3050/2025	PARAMANANDA SUBUDHI	BISWORANJAN SWAIN	
	CRLA/151/2025	MP		1753/2026
118	D-CRLA/21284/2026	GIRIDHARI @ GIRI RANA	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1754/2026
119	D-CRLMC/21232/2026	BIJAYA KUMAR SWAIN	PRABODHA CHANDRA NAYAK	
	CRLMC/ /	MP		1754/2026
120	D-CRLA/21284/2026	GIRIDHARI @ GIRI RANA	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1755/2026

121	D-CRLMC/21224/2026 CRLMC/ /	BIJAYA KUMAR SWAIN MP	PRABODHA CHANDRA NAYAK	1755/2026
122	D-CRLMC/21257/2026 CRLMC/ /	CHANDRAKANTA BEHERA MP	USHARANI PATI	1756/2026
123	D-CRLMC/21283/2026 CRLMC/ /	SAPAN DEBNATH MP	TUKUNA KUMAR MISHRA	1757/2026
124	D-WA/26940/2025 WA/1359/2025	ABHIRAV INDUSTRIES PVT. LTD. MP		2289/2026
125	D-WA/31116/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2290/2026
126	D-WA/31116/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2291/2026
127	D-WA/27086/2026 WA/ /	SCHOOL FOR DEAF, MANAGED BY GENERAL SECRETARY PATITAPABAN SEVA SANGHA, PURI MP		2292/2026
128	D-WA/31117/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, AGA	2293/2026
129	D-WA/31117/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, AGA	2294/2026
130	D-WA/31181/2026 WA/ /	ANIL KUMAR PANDA MP	MANAS PATI	2295/2026
131	D-WA/27084/2026 WA/ /	SCHOOL FOR DEAF, MANAGED BY GENERAL SECRETARY PATITAPABANA SEVA SANGHA, NIMAPARA MP		2296/2026
132	D-WA/31439/2026 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2297/2026
133	D-WA/31439/2026 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2298/2026
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2299/2026
135	D-WA/18520/2026 WA/ /	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR MP		2300/2026
136	D-WA/20/2016 WA/20/2016	EXE.ENGNR.ELECTRICAL MP	M/S.PRADIPT A KU.MOHANTY	2301/2026
137	D-WA/29325/2026 WA/ /	AFSANA PERWEEN MP	SURYA PRATAP DEO	2302/2026
138	D-WA/31734/2026 WA/ /	HOTEL AND RESTAURANT ASSOCIATION OF ODISHA MP	CHANDRA BEHERA	2303/2026
139	D-WA/31741/2026 WA/ /	BHIMSEN MOHANTA MP	MANOJA KUMAR KHUNTIA	2304/2026
140	D-WP(C)/31419/2026 WP(C)/ /	M/S SANKET COMMUNICATION PVT.LTD, MP	SUBHANTO SATPATHY	12988/2026
141	D-WP(C)/31421/2026 WP(C)/ /	KANHU CHARAN BHOI MP	RAJKISHORE SWAIN	12989/2026
142	D-WP(C)/31424/2026 WP(C)/ /	SATYENDU MALLIK MP	RAMA KRISHNA BISOI	12990/2026
143	D-WP(C)/31432/2026 WP(C)/ /	BUDHANATH SWAIN MP	SWOYAM PRABHU JENA	12991/2026
144	D-WP(C)/31434/2026 WP(C)/21584/2026	IBRAHIM KHAN MP	SUSHANTA KUMAR MISHRA	12992/2026
145	D-WP(C)/159/2022 WP(C)/159/2022	SUBASH CHANDRA SWAIN MP		12993/2026
146	D-WP(C)/856/2022 WP(C)/856/2022	SISIR KUMAR SWAIN MP		12994/2026
147	D-WP(C)/854/2022 WP(C)/854/2022	SARTHIKA KUMAR SWAIN MP		12995/2026
148	D-WP(C)/31436/2026 WP(C)/21586/2026	BHARATI MAHANTA MP	SUSHANTA KUMAR MISHRA	12996/2026
149	D-WP(C)/31438/2026 WP(C)/ /	ARYAPRIDE HOTEL AND CONVENTION PVT.LTD, BHUBANESWAR MP	SAHAWA KUMAR SARKAR	12997/2026
150	D-WP(C)/31440/2026 WP(C)/21603/2026	NIBEDITA SAHA MP	SUBASH CHANDRA PUSPALAKA	12998/2026
151	D-WP(C)/31465/2026 WP(C)/ /	GITANJALI RANA MP	JYOTI PRAKASH PATRA	12999/2026
152	D-WP(C)/31466/2026	BAHANA @ BAHAN KANSARI	DIPANKAR ACHARYA	

	WP(C)/21660/2026	MP		13000/2026
153	D-WP(C)/31467/2026	ABHIJIT KUMAR PATRA	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		13001/2026
154	D-WP(C)/51696/2025	PRAFULLA KUMAR PANDA		
	WP(C)/ /	MP		13002/2026
155	D-WP(C)/31470/2026	SUCHITRA DASH	NIRVAYA KUMAR SAMANTRAY	
	WP(C)/ /	MP		13003/2026
156	D-WP(C)/31476/2026	ARJUN KATHIA	SRIDHAR RATH	
	WP(C)/ /	MP		13004/2026
157	D-WP(C)/31479/2026	UNION OF INDIA	DARPANARAYAN PATTANAİK	
	WP(C)/ /	MP		13005/2026
158	D-WP(C)/31480/2026	HEMANTA KUMAR NAYAK	NIHAL RATH	
	WP(C)/21585/2026	MP		13006/2026
159	D-WP(C)/31482/2026	MADANMOHAN MOHANTA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13007/2026
160	D-WP(C)/31483/2026	MURALIDHAR SANKHUA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		13008/2026
161	D-WP(C)/31458/2026	JAGANNATH BEHERA	LINGARAJ MOHANTY	
	WP(C)/21619/2026	MP		13009/2026
162	D-WP(C)/31491/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANAM	AMCHARAN MISHRA	
	WP(C)/ /	MP		13010/2026
163	D-WP(C)/12842/2025	TRAILOKYANATH NAYAK	RABI NARAYAN BEHERA	
	WP(C)/9271/2025	MP		13011/2026
164	D-WP(C)/27590/2026	TRAILOKYANATH NAYAK @ TRAILOKYANATH	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		13012/2026
165	D-WP(C)/31461/2026	ASHOK KUMAR PRADHAN	LINGARAJ MOHANTY	
	WP(C)/21632/2026	MP		13013/2026
166	D-WP(C)/18580/2026	M/S CHARIOT RESORT AND SPA, PURI		
	WP(C)/12667/2026	MP		13014/2026
167	D-WP(C)/30428/2026	ABHISEK BADAJENA	SANJIBANI MISHRA	
	WP(C)/20948/2026	MP		13015/2026
168	D-WP(C)/29064/2025	RAMESH KUMAR MOHANTY @ KUNA MOHANTA	SANJIB RATH	
	WP(C)/21166/2025	MP		13016/2026
169	D-WP(C)/31464/2026	M/S. KARUNA, RAIKIA, KANDHAMAL	DEBIDUTTA MOHAPATRA	
	WP(C)/21579/2026	MP		13017/2026
170	D-WP(C)/17045/2026	SAFED KUMAR SATAPATHY	MANAS KUMAR CHAND	
	WP(C)/ /	MP		13018/2026
171	D-WP(C)/25971/2026	TAPAN KUMAR MANDAL	TAPAN KUMAR MANDAL (IN PERSON)	
	WP(C)/17930/2026	MP		13019/2026
172	D-WP(C)/21355/2026	SANJAY KUMAR DEO	CHANDRAKANTA NAYAK	
	WP(C)/16793/2026	MP		13020/2026
173	D-WP(C)/31488/2026	SANTOSH KUMAR SAHOO	RAKESH KUMAR MALLICK	
	WP(C)/ /	MP		13021/2026
174	D-WP(C)/3606/2004	PRADIP KUMAR DASH	M/S.H.S.SATPATHY, (J.PRADHAN, S.MOHANTY)	
	WP(C)/3606/2004	MP		13022/2026
175	D-WP(C)/31515/2026	BABITA BAGARTY	TRILOCHAN NANDA	
	WP(C)/ /	MP		13023/2026
176	D-WP(C)/31501/2026	M/S. CHARIOT RESORT AND SPA, PURI	MANASH RANJAN BAUG	
	WP(C)/21600/2026	MP		13024/2026
177	D-WP(C)/26324/2026	MADAN MOHAN NAIK	MANAS PATI	
	WP(C)/18163/2026	MP		13025/2026
178	D-WP(C)/26327/2026	ANANTA CHARAN SINGH	MANAS PATI	
	WP(C)/18168/2026	MP		13026/2026
179	D-WP(C)/26335/2026	BHAKTU CHARAN HANSDA	MANAS PATI	
	WP(C)/18175/2026	MP		13027/2026
180	D-WP(C)/31522/2026	BISHNU PRASAD NAYAK	NALINI KANTA SAHOO	
	WP(C)/21612/2026	MP		13028/2026
181	D-WP(C)/31511/2026	M/S. UTKAL PROJECTS PVT. LTD., BHUBANESWAR	ANUSHA SAHOO	
	WP(C)/ /	MP		13029/2026
182	D-WP(C)/21387/2024	TANUJ KUMAR SABAT	SUBHASREE MOHANTY	
	WP(C)/12599/2024	MP		13030/2026
183	D-WP(C)/31524/2026	PRAVAKAR NAYAK	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		13031/2026

184	D-WP(C)/27204/2026 WP(C)/19963/2026	PARESH KUMAR PANDA MP	PRASANTA KUMAR JOSHI	13032/2026
185	D-WP(C)/29003/2026 WP(C)/19793/2026	NIRANJAN SAHOO MP		13033/2026
186	D-WP(C)/32077/2025 WP(C)/22553/2025	PUSPANJALI PASCHIMA KABAT MP	ANANTA NARAYAN PATTANAYAK	13034/2026
187	D-WP(C)/31528/2026 WP(C)/ /	JAGANNATH NAIK MP	NIHAL RATH	13035/2026
188	D-WP(C)/31531/2026 WP(C)/ /	RANJAN KUMAR MOHANTY MP	NIHAL RATH	13036/2026
189	D-WP(C)/31730/2025 WP(C)/22411/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK	13037/2026
190	D-WP(C)/31727/2025 WP(C)/22225/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK	13038/2026
191	D-WP(C)/31512/2026 WP(C)/ /	M/S. KUMAR MOTORS, ANGUL MP	KAJAL SAHOO	13039/2026
192	D-WP(C)/31565/2025 WP(C)/22124/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK, SAILABALA JENA	13040/2026
193	D-WP(C)/31539/2026 WP(C)/ /	PRADEEP GIRI MP	BISWABIHARI MOHANTY	13041/2026
194	D-WP(C)/31543/2026 WP(C)/ /	SANTILATA NAYAK MP	NIRMAL CHANDRA MOHANTY	13042/2026
195	D-WP(C)/31544/2026 WP(C)/ /	M/S SHREE BHARAT MOTORS LIMITED, BOBANEWAR MP	BOBANEWAR DASH	13043/2026
196	D-WP(C)/25114/2026 WP(C)/18844/2026	DR. MANINI BISWAL MP		13044/2026
197	D-WP(C)/31514/2026 WP(C)/21623/2026	M/S CHANDAN AGRO RICE TECH, GANJAM MP	AMBICA PRASAD MISHRA	13045/2026
198	D-WP(C)/31546/2026 WP(C)/ /	BASANTI NAYAK @ MISHRA MP	SANJAY KUMAR SAMANTARAY	13046/2026
199	D-WP(C)/22747/2026 WP(C)/16050/2026	BISHNU PRASAD NAIK MP	LAXMIKANTA MOHANTY	13047/2026
200	D-WP(C)/22747/2026 WP(C)/16050/2026	BISHNU PRASAD NAIK MP	LAXMIKANTA MOHANTY	13048/2026
201	D-WP(C)/771/2017 WP(C)/771/2017	RANJIT KUMAR MOHANTY MP	M/S.N.N.MOHAPATRA	13049/2026
202	D-WP(C)/31552/2026 WP(C)/ /	TUKUNA SWAIN MP	MAHESWAR MOHANTY	13050/2026
203	D-WP(C)/31554/2026 WP(C)/ /	TUKUNA SWAIN MP	MAHESWAR MOHANTY	13051/2026
204	D-WP(C)/31558/2026 WP(C)/ /	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA	13052/2026
205	D-WP(C)/13663/2023 WP(C)/13663/2023	SUSILA PARIDA MP	NARENDRA KUMAR SAHOO	13053/2026
206	D-WP(C)/31572/2026 WP(C)/ /	RAJESH KULLU MP	RAJAT KUMAR PANDA	13054/2026
207	D-WP(C)/31558/2026 WP(C)/ /	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA	13055/2026
208	D-WP(C)/31541/2026 WP(C)/ /	SAROJ KUMAR SETHY MP	SAMEER KUMAR DAS	13056/2026
209	D-WP(C)/31576/2026 WP(C)/ /	JITENDRIYA MOHAPATRA MP	PRAVASHA PUJAREE PARIDA	13057/2026
210	D-WP(C)/31577/2026 WP(C)/21668/2026	NIKUNJA KUMAR MOHANTY MP	TANMAY MISHRA	13058/2026
211	D-WP(C)/31578/2026 WP(C)/ /	DR. RAJENDRA NARAYAN SAHU MP	BIDYADHAR MANSING	13059/2026
212	D-WP(C)/31583/2026 WP(C)/ /	ALAKA BINDHANI MP	ADITYA MISHRA	13060/2026
213	D-WP(C)/23722/2026 WP(C)/17060/2026	HEMSAGAR PATEL MP	ASUTOSH ROUT	13061/2026
214	D-WP(C)/31587/2026 WP(C)/ /	SK. FARID MP	SAMEER KUMAR DAS	13062/2026
215	D-WP(C)/46981/2025	JAGADISH GOUDA	GYANA RANJAN SETHI	

	WP(C)/32495/2025	MP		13063/2026
216	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/ /	MP		13064/2026
217	D-WP(C)/31589/2026	PV CONSTRUCTIONS	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		13065/2026
218	D-WP(C)/31608/2026	SAROJINI JENA	BANAMALI SAHOO	
	WP(C)/ /	MP		13066/2026
219	D-WP(C)/31609/2026	RAVI SARAN SINGH	SAIBRATA RATH	
	WP(C)/ /	MP		13067/2026
220	D-WP(C)/31612/2026	BRAJAENDRA KANSARI	BUDHIRAM DAS	
	WP(C)/21663/2026	MP		13068/2026
221	D-WP(C)/22040/2026	GANESH MALIK	ALOK KUMAR PANDA	
	WP(C)/15193/2026	MP		13069/2026
222	D-WP(C)/22040/2026	GANESH MALIK	ALOK KUMAR PANDA	
	WP(C)/15193/2026	MP		13070/2026
223	D-WP(C)/31621/2026	RAMA CHANDRA KANDI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		13071/2026
224	D-WP(C)/31622/2026	PURI SARASWATI INSTITUTE OF MEDICAL SCIENCE, KHAMRUTA	SEBHENKAR, KHAMRUTA	
	WP(C)/ /	MP		13072/2026
225	D-WP(C)/31633/2026	MAA TARINI COLLEGE OF NURSING, KEONJHAR	SUBHANKAR ROUT	
	WP(C)/ /	MP		13073/2026
226	D-WP(C)/20864/2024	DHRUBA CHARAN BEHERA		
	WP(C)/11860/2024	MP		13074/2026
227	D-WP(C)/20869/2024	SANJAY KUMAR SETHY		
	WP(C)/11861/2024	MP		13075/2026
228	D-WP(C)/20871/2024	PARSHURAM BARIK		
	WP(C)/11868/2024	MP		13076/2026
229	D-WP(C)/31639/2026	PRUTHWI ACADEMY OF MARTIAL ARTS AND SPORTS, BHOPAL	ANIL PRASAD, BHOPAL	
	WP(C)/ /	MP		13077/2026
230	D-WP(C)/31640/2026	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, KHAMRUTA	SUBHANKAR ROUT	
	WP(C)/ /	MP		13078/2026
231	D-WP(C)/31649/2026	PURI SARASWATI INSTITUTE OF MEDICAL SCIENCE, KHAMRUTA	SEBHENKAR, KHAMRUTA	
	WP(C)/ /	MP		13079/2026
232	D-WP(C)/31641/2026	M. MOHAN REDDY	DHANANJAYA MUND	
	WP(C)/ /	MP		13080/2026
233	D-WP(C)/27750/2026	DEBADUTTA SUNDARAY	DHANANJAYA MUND	
	WP(C)/19131/2026	MP		13081/2026
234	D-WP(C)/10404/2025	RABINDRA KUMAR BARIK		
	WP(C)/7897/2025	MP		13082/2026
235	D-WP(C)/47983/2024	SARBESWAR DAS	MANOJA KUMAR KHUNTIA	
	WP(C)/28485/2024	MP		13083/2026
236	D-WP(C)/24177/2026	SUBHASH CHANDRA JIT BABU	MANOJA KUMAR KHUNTIA	
	WP(C)/17314/2026	MP		13084/2026
237	D-WP(C)/31643/2026	CHINMAYA KUMAR GOCHHAYAT	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13085/2026
238	D-WP(C)/25655/2025	JYOTISH KUMAR JENA	SANKARACHARYA CHOUDHURY	
	WP(C)/17796/2025	MP		13086/2026
239	D-WP(C)/5283/2026	DR. ASWINI KUMAR ROUT	AVIJIT MISHRA	
	WP(C)/4364/2026	MP		13087/2026
240	D-WP(C)/2928/2026	DR. BITAN MOHANTY	AVIJIT MISHRA	
	WP(C)/2513/2026	MP		13088/2026
241	D-WP(C)/31646/2026	AMAR QUIRTI SETHI	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13089/2026
242	D-WP(C)/27297/2026	CHITTA RANJAN BEHERA	ARUN KUMAR PATRA	
	WP(C)/19082/2026	MP		13090/2026
243	D-WP(C)/5281/2026	DR. SUBHASIS KHADANGA	AVIJIT MISHRA	
	WP(C)/4331/2026	MP		13091/2026
244	D-WP(C)/5307/2026	DR. SIDHARTH PATTNAIK	AVIJIT MISHRA	
	WP(C)/4292/2026	MP		13092/2026
245	D-WP(C)/5301/2026	DR. ROHIT THAKUR	AVIJIT MISHRA	
	WP(C)/4289/2026	MP		13093/2026
246	D-WP(C)/5293/2026	DR. PANKAJ KUMAR MARAVI	AVIJIT MISHRA	
	WP(C)/4374/2026	MP		13094/2026

247	D-WP(C)/5324/2026 WP(C)/4363/2026	DR. SASHMI PRADHA SETHI MP	AVIJIT MISHRA	13095/2026
248	D-WP(C)/31683/2026 WP(C)/ /	M/S. MAA BASANTAI ENTERPRISES, KORAPUT MP	APARNA HAB LAL AGARWAL	13096/2026
249	D-WP(C)/31684/2026 WP(C)/ /	DR.KALI PRASAD BEHERA MP	CHITTA RANJAN LENKA	13097/2026
250	D-WP(C)/5282/2026 WP(C)/4313/2026	DR. AHAMED RAFAD MP	AVIJIT MISHRA	13098/2026
251	D-WP(C)/5318/2026 WP(C)/4322/2026	DR. THEJASWI. N MP	AVIJIT MISHRA	13099/2026
252	D-WP(C)/34657/2025 WP(C)/27432/2025	BHUBUNA NANDA SAHU MP	DURGESH NARAYAN RATH	13100/2026
253	D-WP(C)/30857/2023 WP(C)/30857/2023	DR. ASHOK KUMAR PRAHARAJ MP	TRILOCHAN DASH	13101/2026
254	D-WP(C)/19230/2026 WP(C)/13340/2026	M/S JAYARAM PRADHAN MP		13102/2026
255	D-WP(C)/28514/2026 WP(C)/19614/2026	NIBEDITA DALEI MP	LAXMIKANTA MOHANTY	13103/2026
256	D-WP(C)/10801/2020 WP(C)/10801/2020	KUNA RAMANJANEYULU MP	SASWATI MOHAPATRA	13104/2026
257	D-WP(C)/31702/2026 WP(C)/ /	KAILASH CHANDRA BEHERA MP	JAJATI KESHARI KHUNTIA	13105/2026
258	D-WP(C)/23577/2026 WP(C)/17383/2026	SUKUMAR DAS MP	PRONoy MOHANTY	13106/2026
259	D-WP(C)/23588/2026 WP(C)/17331/2026	DR.BIJOY KUMAR SAHOO MP	PRONoy MOHANTY	13107/2026
260	D-WP(C)/23592/2026 WP(C)/19460/2026	SUBHASIS TRIPATHY MP	PRONoy MOHANTY	13108/2026
261	D-WP(C)/23584/2026 WP(C)/17310/2026	SHREEKANTA DAS @ SREEKANT DAS MP	PRONoy MOHANTY	13109/2026
262	D-WP(C)/53759/2025 WP(C)/36978/2025	DHARITREE ENTERPRISES, KESINGA, KAILASH MP	MANOJ MOHANTY, MR. BISWARUP BISWAS	13110/2026
263	D-WP(C)/31726/2026 WP(C)/ /	SASHIKANTA PANIGRAHI MP	SUDHIR KUMAR MALLICK	13111/2026
264	D-WP(C)/31730/2026 WP(C)/ /	JITENDRA KUMAR BEHERA MP	PRAKASH KUMAR MISHRA	13112/2026
265	D-WP(C)/15551/2026 WP(C)/14171/2026	ANIRUDHA NATH MP	SHAMBHU CHARAN NATH SHARMA	13113/2026
266	D-WP(C)/31689/2026 WP(C)/ /	SHWETA TIWARI MP	ARUN KUMAR PATRA	13114/2026
267	D-WP(C)/8918/2026 WP(C)/7308/2026	DINGAR KUMBHAR MP	JAYADEBA BEHERA, SUBHADUTTA ROUTRAY	13115/2026
268	D-WP(C)/31738/2026 WP(C)/ /	RABI NARAYAN PAL MP	RAMDAS ACHARY	13116/2026
269	D-WP(C)/31743/2026 WP(C)/ /	SOURAV SAGAR SAMAL MP	SUBHADUTTA ROUTRAY	13117/2026
270	D-WP(C)/31746/2026 WP(C)/ /	BINOD NAYAK @ BINOD NAIK MP	RAMDAS ACHARY	13118/2026
271	D-WP(C)/16611/2026 WP(C)/12352/2026	BRAJENDRA MAHARANA MP	KABIR KUMAR JENA	13119/2026
272	D-WP(C)/31695/2026 WP(C)/ /	MONICA D SAMAL MP	AMBIKA PRASAD MISHRA	13120/2026
273	D-WP(C)/31698/2026 WP(C)/ /	MONICA D SAMAL MP	AMBIKA PRASAD MISHRA	13121/2026
274	D-WP(C)/31775/2026 WP(C)/ /	SIKSHA O ANUSANDHAN, BHUBANESWARRASANTA KUMAR NANDA MP		13122/2026
275	D-WP(C)/31782/2026 WP(C)/ /	PRAKASH CHANDRA SAHOO MP	JAYDEEP PAL	13123/2026
276	D-WP(C)/31784/2026 WP(C)/ /	RAJIB LOCHAN SAHU MP	GOPAL KRUSHNA NANDA	13124/2026
277	D-WP(C)/31788/2026 WP(C)/ /	HIMANSHU MEHER MP	MANOJ KUMAR MOHANTY	13125/2026
278	D-WP(C)/31791/2026	BINOD KUMAR DAS	DIPTI RANJAN MOHAPATRA	

	WP(C)/ /	MP		13126/2026
279	D-WP(C)/31796/2026	JAYANTI BARIHA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		13127/2026
280	D-WP(C)/31795/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	ABHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		13128/2026
281	D-WP(C)/31817/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	ABHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		13129/2026
282	D-WP(C)/31821/2026	UNION OF INDIA	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		13130/2026
283	D-WP(C)/31823/2026	KHETRAJPUR MERCHANT ASSOCIATION, KOMBHOLI	ANANDA GURU	
	WP(C)/ /	MP		13131/2026
284	D-WP(C)/31826/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	ABHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		13132/2026
285	D-WP(C)/31800/2026	MADHUSUDAN MALLICK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		13133/2026
286	D-WP(C)/31831/2026	BIBHUTI PARIDA	PRONoy MOHANTY	
	WP(C)/ /	MP		13134/2026
287	D-WP(C)/31833/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	ABHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		13135/2026
288	D-WP(C)/31838/2026	BIBHUTI PARIDA	PRONoy MOHANTY	
	WP(C)/ /	MP		13136/2026